

# COMMITTEES

2016-17

(A REVIEW)



---

**HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH**

2017

## PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2016-17:-

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Sheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate legislation.
7. Rules Committee.
8. Business Advisory Committee.
9. House Committee.
10. Committee on Petitions.
11. Committee on Local Bodies & Panchayati Raj Institutions.
12. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
13. Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.
14. Subject Committee on Food & Supplies.
15. Subject Committee on Social Justice & Empowerment Woman and Child Development Welfare of Scheduled Castes & Backward Classes.
16. Committee on Privileges.

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## REVIEW 2016-17

### COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2016-2017 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 15th March, 2016, authorizing him to nominate the members of the Committee on Public Accounts for the year 2016-2017 on 25th April, 2016 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. HVS/PAC-1/2016/35 dated 25th April, 2016.

The Committee fixed/held total number of 87 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members		Number of meetings attended
1.	Shri Gian Chand Gupta, MLA.	Chairperson	78
2.	Smt. Kiran Choudhry, MLA	Member	02
3.	Shri Parminder Singh Dhull, MLA	Member	77
4.	Shri Jai Tirath, MLA	Member	71
5.	Prof. Dinesh Kaushik, MLA	Member	04
6.	Dr. Pawan Saini, MLA	Member	69
7.	Shri Mahipal Dhanda, MLA	Member	49
8.	Shri Randhir Singh Kapriwas, MLA	Member	36
*9.	Shri Balwan Singh, MLA	Member	03
**10.	Shri Abhay Singh Chautala, MLA	Member	03

\* Shri Balwan Singh, MLA has resigned from the Membership of the Public Accounts Committee of Haryana Vidhan Sabha w.e.f. 17th May, 2016 *vide* notification No. HVS/PAC-1/2016/45, dated 17th May, 2016.

\*\* Shri Abhay Singh Chautala, MLA, nominated as Member of the Public Accounts Committee in place of Shri Balwan Singh, MLA w.e.f. 18th May, 2016 *vide* notification No. HVS/PAC-1/2016/49, dated 18th May, 2016.

#### Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings), District Gurgaon and Revenue Sector for the year ended 31st March, 2012 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector for the year ended 31st March, 2014.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of present Members	Business transacted
1	2	3	4
1.	03-05-2016	7	Welcome Address/ Discussion on the Scope and function of the Committee and the Committee chalked out the programme to take up the Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings), District Gurgaon and Revenue Sector for the year ended 31st March, 2012 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector for the year ended 31st March, 2014.
2.	04-05-2016	5	<p>The Committee orally examined the Additional Chief Secretary to Government Haryana, Horticulture Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Additional Chief Secretary to Government Haryana, Food and Supplies Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>
3.	10-05-2016	8	The Committee orally examined the Additional Chief Secretary to Government Haryana, Labour Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
4.	11-05-2016	7	The Committee scrutinized the replies to the paras of the reports of Comptroller and Auditor General

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			of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2012. received from the Labour Department.
5.	17-05-2016	4	The Committee orally examined the Additional Chief Secretary to Govt. Haryana, <b>Public Health Engineering Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the Year ended 31st March, 2012.
6.	18-05-2016	5	The Committee orally examined the Additional Chief Secretary to Government Haryana, <b>Public Health Engineering Department</b> in respect of agenda left over from the meeting of the Committee held on 17th May, 2016.
7.	24-05-2016	7	The Committee postponed the oral examination of the Rural Development Department due to the non availability of the Reporters for the record of proceedings of meeting.
8.	25-05-2016	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Rural Development Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
9.	31-05-2016	7	The Committee orally examined the Additional Chief Secretary to Government Haryana, <b>Public Works (B&amp;R) Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
10.	01-06-2016	6	The Committee scrutinized the replies received from the <b>Technical Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.

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11.	08-06-2016	4	The Committee orally examined the Principal Secretary to Government Haryana, Technical Education Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sectors Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
12.	09-06-2016	3	The Committee orally examined the Principal Secretary to Government, Haryana, Technical Education Department in respect of agenda left over from the meeting of the Committee held on 8th June, 2016.
13.	14-06-2016	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Development in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertaking) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
14.	15-06-2016	5	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, Information, Public Relations and Language Department in respect of various Paragraphs of the Report on State Finance of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, Transport Department in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sectors Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>
15.	21-06-2016	4	<p>On the written request received from the Principal Secretary to Govt. Haryana, Irrigation Department, the Committee postponed the oral examination of the Principal Secretary to Govt. Haryana, Irrigation Department.</p> <p>The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances for the year ended 31st March, 2012. received from the Power Department, Women &amp; Child Development Department, Animal Husbandry Department and</p>

1	2	3	4
			<b>Tourism Department.</b>
16.	22-06-2016	6	On the written request received from the Principal Secretary to Govt. Haryana, <b>Irrigation Department</b> , the Committee postponed the oral examination of the Department. The Committee scrutinized the replies received from the <b>Excise &amp; Taxation Department</b> in respect of the various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2012 Revenue Sector.
17.	28-06-2016	6	Resumption of oral examination of the Principal Secretary to Government Haryana, Labour Department in respect of the agenda leftover from the meeting held on 10th May, 2016.
18.	29-06-2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Social Justice &amp; Empowerment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012. The Committee orally examined the Principal Secretary to Government, Haryana, <b>Technical Education Department</b> with the <b>Director General to State Vigilance Bureau</b> , Haryana in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
			The Committee orally examined the Additional Chief Secretary to Government Haryana, Transport Department in respect of various paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
19.	04-07-2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
20.	05-07-2016	4	On the request of Principal Secretary to Govt., Haryana, <b>Irrigation Department</b> on dated 4th July, 2016 the



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			Committee postponed the oral examination of the Department and the Committee scrutinized the replies received from the Irrigation Department in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year 31st March, 2012.
21.	12-07-2016	4	<p>On the written request received from the Additional Chief Secretary to Govt., Haryana, <b>Administration of Justice Department</b>, the Committee postponed the oral examination of the Department.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Home Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>
22.	13-07-2016	5	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Agriculture Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>On the written request received from the Additional Chief Secretary to Govt., Haryana, <b>Health &amp; Ayush Department</b>, the Committee postponed the oral examination of the Department.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>School Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>
23.	19-07-2016	5	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Revenue Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Urban Local Bodies</b></p>

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			<p><b>Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Renewable Energy Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012. -</p>
24.	20-07-2016	6	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Animal Husbandry Department</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Forest Department</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Industries Department</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Environment Department</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>
25.	02-08-2016	4	<p>On the written request received from the Commissioner Gurgaon Division expressing his inability to attend the oral examination due to the torrential rainfall in various areas of Gurgaon. The Committee postponed the oral examination.</p> <p>The Committee scrutinized the replies received from the Commissioner Gurgaon Division in respect of various Paragraphs of the Report on District Gurgaon of the Comptroller and Auditor General of India for the year ended 31st March, 2012.</p>

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26.	03-08-2016	5	The Committee scrutinized the replies received from the Commissioner Gurgaon Division in respect of the Report on District Gurgaon of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
27.	08-08-2016	4	The Committee orally examined the Principal Secretary to Government, Haryana, <b>Irrigation Department</b> in respect of the agenda left over from the meeting of the Committee held on 05th July, 2016.
28.	09-08-2016	4	The Committee orally examined the Principal Secretary to Government, Haryana, <b>Higher Education Department</b> in respect of the agenda left over from the meeting of the Committee held on 08th August, 2016.
29.	16-08-2016	4	The Committee orally examined the Principal Secretary to Government, Haryana, <b>Mines &amp; Geology Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2012. The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the year ended 31st March, 2012.
30.	17-08-2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of the various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
31.	06-09-2016	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Health &amp; Family Welfare Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012. The Committee orally examined the Additional Chief Secretary to Government, Haryana <b>Administration of Justice Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sector (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2012.

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			The Committee orally examined the Principal Secretary to Government, Haryana, <b>Information Technology Department</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2012.
32.	14-09-2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Town &amp; Country Planning Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
33.	15-09-2016	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana <b>Town and Country Planning Department</b> in respect of agenda left over from the meeting of the Committee held on 14th September, 2016.
34.	20-09-2016	3	On the written request of the Department on dated 19th September, 2016 the Committee postponed the oral examination of the Department and the Committee scrutinized the replies received from the <b>Health Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
35.	21-09-2016	6	The Committee scrutinized the replies received from <b>Health Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India of the year ended 31st March, 2014.
36.	27-09-2016	4	The Committee scrutinized the replies received from <b>School Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
37.	28-09-2016	4	The Committee scrutinized the replies received from <b>School Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.

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38.	06-10-2016	3	The Committee orally examined the Chief Secretary to Government, Haryana, non supply of the replies despite repeated requests to the paras relating to their department of the Reports on Social General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
39.	13-10-2016	5	The Committee scrutinized the replies to the paras of the report of Comptroller and Auditor General of India on State Finances for the year ended 31st March, 2014 received from the <b>Animal Husbandry, Rural Development, Urban Local Bodies, Public Works (B&amp;R), Industries, Co-operation, Tourism, Fisheries, Public Relations &amp; Cultural Affairs and Science and Technology Department.</b>
40.	18-10-2016	3	The Committee scrutinized the replies received from the <b>Forst, Medical Education, Technical Education, General Administration, Social Welfare SC &amp; BC, Renewable Energy and Development &amp; Panchayats Department</b> in respect of various paragraphs of the Reports on Social, General and Economic Sector (Non-Public Sector Undertakings) & State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
41.	19-10-2016	5	The Committee scrutinized the replies received from the <b>Home, Public Health Engineering, Revenue &amp; Disaster Management, Sports &amp; Youth Affair, Social Justice &amp; Empowerment, Irrigation, Transport Department, Haryana</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) & State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
42.	25-10-2016	5	The Committee orally examined the Chief Secretary to Government, Haryana, <b>General Administration Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.

The Committee orally examined the Principal Secretary to Government, Haryana, **Technical Education**

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		<p><b>Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Public Health Engineering Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Home Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Administration of Justice</b> in respect of various Paragraphs of the Report on State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p>
43.	26-10-2016 5	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Irrigation Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Renewable Energy Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller</p>

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			and Auditor General of India for the year ended 31st March, 2014.
44.	22.11.2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Town &amp; Country Planning Department</b> in respect of the various Paragraphs of agenda left over from the meeting of the Committee held on 15th September, 2016.
45.	23.11.2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Town &amp; Country Planning Department</b> in respect of agenda left over from the meeting of the Committee held on 22nd November, 2016.
46.	29.11.2016	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>School Education Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) & State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
47.	30.11.2016	5	The Committee orally examined the Additional Chief Secretary to Government Haryana, <b>School Education Department</b> in respect of agenda left over from the meeting of the Committee held on 29th November, 2016.
48.	06.12.2016	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Health Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
49.	07.12.2016	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Exise &amp; Taxation Department</b> in respect of paragraph no(s). 2.2.12 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Revenue Receipts).
			Resumption of oral examination of the Additional Chief Secretary to Government Haryana, <b>Health Department</b> in respect of the agenda left over from the meeting of the Committee held on 06th December, 2016.

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50.	14.12.2016	3	Due to some unavoidable circumstances, the Committee postponed the oral examination of the Additional Chief Secretary to Government Haryana, <b>School Education Department</b> .
51.	15.12.2016	4	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Agriculture Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Horticulture Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Environment Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) and State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p>
52.	20.12.2016	4	<p>The Committee orally examined the Principal Secretary to Government, Haryana, <b>Finances Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Women &amp; Child Development Department</b> in respect of various Paragraphs of the Reports on Social, General and Economic Sectors (Non-Public Sector Undertakings) &amp; State Finances of the Comptroller and Auditor General of India for the year ended 31st March, 2014.</p> <p>The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Sports and Youth Affairs Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller</p>



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			and Auditor General of India for the year ended 31st March, 2014.
			The Committee orally examined the Principal Secretary to Government, Haryana, <b>Welfare of Scheduled Castes &amp; Backward Classes Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
53.	21.12.2016	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Development &amp; Panchayats Department</b> in respect of various Paragraphs of the Report on Social, General and Economic Sectors (Non-Public Sector Undertakings) of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
			Resumption of oral examination Additional Chief Secretary to Government Haryana, <b>School Education Department</b> in respect of the agenda left over from the meeting of the Committee held on 30th November, 2016.
54.	27.12.2016	3	Resumption of oral examination of the <b>Town &amp; Country Planning Department</b> in respect of the agenda left over from the meeting of the Committee held on 23rd November, 2016.
55.	03.01.2017	5	The Committee scrutinized the replies received from the <b>Mines &amp; Geology Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
56.	04.01.2017	5	The Committee scrutinized the replies received from the <b>Transport Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014. But as the replies for the same have not been received till today, therefore, the Committee decided to orally examine the departmental representatives of the said department as and when the replies are received.
57.	10.01.2017	3	The Committee postponed the oral examination On the written request received from the Additional Chief Secretary to Government Haryana, <b>Transport, Department</b> and Principal Secretary to Government

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			<b>Haryana, Mines &amp; Geology Department.</b>
			The Committee scrutinized the replies received from the <b>Transport Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
58.	11.01.2017	4	Resumption of oral examination of the <b>Town &amp; Country Planning Department</b> in respect of the agenda left over from the meeting of the Committee held on 27th December, 2016.
59.	17.01.2017	3	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise &amp; Taxation Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
60.	18.01.2017	4	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 17th January, 2017.
61.	24.01.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Transport Department</b> in respect of paragraph no(s) 6.3 of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
			The Committee orally examined the Principal Secretary to Government, Haryana, <b>Mines and Geology Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.
62.	30.01.2017	3	Resumption of oral examination of the Additional Chief Secretary to Government Haryana, <b>School Education Department</b> in respect of the agenda left over from the meeting of the Committee held on 21st December, 2016.
63.	31.01.2017	3	The Committee scrutinized the replies received from the <b>Revenue Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014.

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64.	07.02.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 18th January, 2017.
65.	08.02.2017	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, <b>Excise and Taxation Department</b> in respect of the agenda left over from the meeting held on 7th February, 2017.
66.	15.02.2017	4	The Committee scrutinized the replies received from the <b>Transport Department</b> in respect of various Paragraphs of the Report on Revenue Sector of the Comptroller and Auditor General of India for the year ended 31st March, 2014 and Confirmation of the Proceedings.  The Committee has drafted the 73rd Report of the Committee on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2012 Social, General and Economic Sectors (Non-Public Sector Undertakings), District Gurgaon and Revenue Sector and 74th report of the Committee on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2014 Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector.
67.	22.02.2017	4	The Committee finalized the 73rd & 74th Reports of the Committee on the Reports of the Comptroller and auditor General of India for the year ended 31st March, 2012 & 31st March, 2014.

The Committee held its own meetings outside Chandigarh as detailed below:-

Sr. No.	Date of Meetings & place	Number of Members present	Business transacted
1	2	3	4
1.	30.06.2016 (Shimla)	03	The Committee scrutinized the replies received from the <b>Excise &amp; Taxation Department</b> in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2012 Revenue Sector.
2.	01.07.2016 (Shimla)	02	No business was transacted due to want of quorum.  The Committee orally examined the Principal Secretary to Government, Haryana, <b>Excise &amp; Taxation Department</b> in respect of various paragraph of the

1	2	3	4
			Report of the Comptroller and Auditor General of India for the year ended 31st March, 2012 Revenue Sector.
3.	29.07.2016 (Suraj Kund Fridabad)	06	The Committee orally examined the Principal Secretary to Government, Haryana, Excise & Taxation Department in respect of various paragraph of the Report of the Comptroller and Auditor General of India on Revenue Sector for the year ended 31st March, 2012.
4.	30.07.2016 (Suraj Kund Fridabad)	05	The Committee orally examined the Principal Secretary to Government Haryana, Excise & Taxation Department in respect of agenda left over from the meeting of the Committee held on 29th July, 2016.
5.	20.08.2016 (New Delhi)	03	The Committee scrutinized the replies received from the Administration of Justice Department in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2012 Social General and Economic Sectors (Non-Public Sector Undertakings).
6.	31.10.2016 (New Delhi)	04	The Committee scrutinized the replies received from various Departments in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2014 Social General and Economic Sectors (Non-Public Sector Undertakings).
7.	06.11.2016 (New Delhi)	04	The Committee framed the questionnaire to be discussed with the Lt. Governor of Andaman & Nicobar Islands and Public Accounts Committee of Assam Legislative Assembly, during its tour to the UT of Andaman & Nicobar Islands and State of Assam w.e.f. 06.11.2016 to 13.11.2016.
8.	08.11.2016 (Port Blair)	05	The Committee discussed the matters of common interests with the Lt. Governor of Andaman & Nicobar Islands.
9.	10.11.2016 (Port Blair)	05	The Committee Scrutinized the replies received from the various departments.
10.	11.11.2016 (Dishpur Assam)	05	Due to unavoidable circumstances, the meeting with the Sister Committee could not be held. Then the meeting was held with Hon'ble Deputy Speaker (Shri Dilip Kumar Paul), Principal Secretary ( Shri M.K. Dekha) and Additional Secretary (Shri G.Barwa) of the Assam Legislative Assembly. The Committee

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			discussed about the scope and functions of the Public Accounts Committee in both the States. In discussion, it was told that the tenure of Public Accounts Committee in Assam is of two years and six months, whereas in Haryana it is of one year. After that various issues of common interests were discussed in the meeting and after that the Committee went for local sightseeing.
11.	13.11.2016 (New Delhi)	06	The Committee scrutinized the replies received from the various departments.
12.	17.11.2016 (Gurugram)	05	The Committee orally examined the Divisional Commissioner, Gurugram in respect of various paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2012 District Gurgaon.
13.	10.12.2016 (New Delhi)	02	No business was transacted due to want of quorum.
14.	30.12.2016 (Shimla)	03	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2014 Revenue Sector.
15.	31.12.2016 (Shimla)	03	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of the various Paragraph of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2014 Revenue Sector.
16.	16.03.2017 (New Delhi)	04	The Committee informally discussed about it ongoing study tour programme to the State of Sikkim.
17.	18.03.2017 (Namchi Sikkim)	03	In its own meeting the Committee after perusing the 73rd Report in the House during the Budget Session has decided that all concerned Administrative Secretaries be informed through a letter requesting to supply the action taken report on the recommendations/ observations of the Committee to the para relating to their department.
18.	20.03.2017 (Gangtok)	03	On arrival of the Committee at Gangtok Shri D.G Bhutia, Protocol Officer, on behalf of Hon'ble Speker Sikkim Legislative Assembly, warmly welcomed the Committee and informed the Committee that the Assembly is in Session, therefore, the meeting with the Sister Committee could not be fixed.

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19.	21.03.2017 (Darjeeling)	03	<p>On its own meeting held on 21.03.2017 at 12.30 P.M. at Darjeeling, the Committee perused the 74th Report of the Committee which has already been placed on the table of the House on 10.03.2017 during the Budget Session.</p> <p>The Committee has further decided that all the Administrative Secretaries informed through a letter requesting therein to supply the action taken report on recommendation/observations of the Committee to the para relating to their department.</p>
20.	23.03.2017 (New Delhi)	04	The Committee scrutinized the replies received from various departments. The Committee also discussed the quarterly progress report of various departments.

### REPORTS PRESENTED

The Committee presented its 73rd and 74th Reports on the Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings), District Gurgaon and Revenue Sector for the year ended 31st March, 2012 and Reports of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) and Revenue Sector for the year ended 31st March, 2014.

### Proceedings

A record of proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee on Public Undertakings for the year 2016-2017 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 15th March, 2016 authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2016-2017. Thereafter the Committee was nominated by the Hon'ble Speaker on 25th April, 2016 vide Notification No. 1-CPU/2016-2017/28, dated 25th April, 2016.

The Committee held 40 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table:

Sr. No.	Name of the Members	Number of meetings attended
1.	Dr. Abhe Singh Yadav, Chairperson	28
2.	Sardar Jaswinder Singh Sandhu, Member	32
3.	Shri Sri Krishan Hooda, Member	29
4.	Shri. Om Parkash Yadav, Member	15
5.	Smt. Latika Sharma, Member	08
6.	Shri Aseem Goel, Member	13
7.	Prof. Ravinder Baliata, Member	26
8.	Shri Jasbir Deswal, Member	30
*9.	Shi Balwan Singh, Member	11

\* Shri Balwan Singh, M.L.A. was nominated as Member of the Committee vide Notification No.1-CPU/2016-2017/48 dated 18th May, 2016 for the remaining period of the year 2016-2017.

### Meeting held and Business transacted.

The details showing dates of meeting held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	2	3	4
1.	03.05.2016	6	Under Secretary, Haryana Vidhan Sabha Welcomed the Chairperson and Members of the Committee and discussed the Scope and functions of the Committee.
2.	10.05.2016	6	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations of the Committee relating to Haryana Vidut Parasam Nigam Limited &

1	2	3	4
			Uttar Haryana Bijli Vitran Nigam Limited as contained in Para Nos. 29 of 43rd, 44 of 53rd, 7 of 56th, 5 of 57th 1, 2, & 8 of 58th Reports.
3.	17.05.2016	6	Oral examination of Agriculture Department with regard to Para Nos. 2.2 (Review) of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.
4.	24.05.2016	6	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited as contained in its various reports.
5.	31.05.2016	9	Resumption of Oral examination of Agriculture Department with regard to Para Nos. 2.2 (Review) of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana State Warehousing Corporation Limited.
6.	14.06.2016	4	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee relating to Haryana State Warehousing Corporation Limited as contained in Para Nos. 11 to 14 of 50th Report.
7.	21.06.2016	5	<p data-bbox="483 1148 1045 1266">i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p data-bbox="483 1303 1045 1476">ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee relating to Haryana State Warehousing Corporation Limited as contained in Para Nos. 8 to 13 in its 55th Report.</p>
8.	28.06.2016	4	Oral examination of Welfare of Scheduled Castes & Backward Classes Department with regard to Para No. 3.10 of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana Scheduled Castes Financial Development Corporation.



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9.	05.07.2016	4	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from the Government with regard to the implementation of recommendations/observations of the Committee relating to Haryana Financial Corporation as contained in its various reports.</p>
10.	12.07.2016	3	<p>i) The Committee postponed the oral examination by acceding to the request of the Additional Chief Secretary to Government, Haryana, Power Department.</p> <p>ii) The Committee scrutinized the replies received from Power Department in respect of Para No. 2.1 (Review) of the Report of the C &amp; AG of India for the year 2012-2013 (Economic and Social Sectors) and asked for complete replies.</p> <p>iii) The Committee passed condolence resolution on the sad demise of Shri Dharmender son of Shri Sri Krishan Hooda, MLA, Haryana.</p>
11.	19.07.2016	4	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in its 38th, 48th, 52nd, 53rd, 56th, 57th and 58th Reports relating to Haryana Agro Industries Corporation Limited. The Committee is not satisfied and observed that the Department has submitted evasive replies to the most of Paras.</p>
12.	26.07.2016	6	The Committee postponed the oral examination of Power Department due to mass casual leave on 26.07.2016 by the Reporters of Haryana Vidhan Sabha Secretariat.
13.	02.08.2016	4	i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a

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			Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.
			ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 11 of 48th , 24 to 27 of 53rd Report relating to Haryana Tourism Development Corporation Limited.
14.	09.08.2016	4	i) The Committee postponed the oral examination by acceding to the request of the Additional Chief Secretary to Government, Haryana, Power Department. ii) The Chairperson confirmed the proceedings of the meetings of the Committee.
15.	16.08.2016	4	i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Shri Sri Krishan Hooda, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee. ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in its various reports relating to Haryana Roads and Bridges Development Corporation Limited.
16.	20.08.2016 (New Delhi)	3	i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Shri Sri Krishan Hooda, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee. ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 8 of 38th Report, & 27 to 31 of 48th Report relating to Haryana Agro Industries Corporation Limited.
17.	06.09.2016	4	Oral examination of Power Department with regard to Para No. 2.1 (Review) of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana Vidyut Parsaran Nigam Limited, Uttar Haryana Bijli Vitran Nigam Limited & Dakshin Haryana Bijli Vitran Nigam Limited.

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18.	17.09.2016 (New Delhi)	6	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para No. 6 of 57th Report &amp; Para Nos. 1, 2 and 8 of 58th Report relating to Dakshin Haryana Bijli Vitran Nigam Limited &amp; Uttar Haryana Bijli Vitran Nigam Limited.</p>
19.	20.09.2016	5	The Committee postponed the oral examination by acceding to the request of the Principal Secretary to Government, Haryana, Welfare of Scheduled Castes & Backward Classes Department relating to Haryana Scheduled Castes Financial Development Corporation.
20.	27.09.2016	4	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 8 of 46th Report, 9 &amp; 10 of 47th Report relating to Haryana State Pollution Control Board.</p>
21.	04.10.2016	1	Due to no quorum there was no business could be transacted.
22.	18.10.2016	6	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 29 of 43rd, 11 of 52nd, and 3 of 56th Report relating to Uttar Haryana Bijli Vitran Nigam Limited & Haryana Vidyut Parsaran Nigam Limited.
23.	25.10.2016	6	<p>i) Paper placed before the Committee received from the Administrative Officer, Haryana Backward Classes &amp; Economically Weaker Sections Kalyan Nigam.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the</p>

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			implementation of recommendations/observations made by the Committee as contained in Para No.14 of 55th Report, Para No. 4 of 60th Report, Para No.s 6,7,8 & 9 of 61st Report and Para Nos. 15 & 16 of 62nd Report relating to Haryana State Roads and Bridges Development Corporation Limited.
24.	15.11.2016	7	Oral examination of Welfare of Scheduled Castes & Backward Classes Department with regard to Para No. 3.10 of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana Scheduled Castes Financial Development Corporation.
25.	22.11.2016	3	<p>i) Paper placed before the Committee received from Additional Chief Secretary to Government Haryana, Finance Department.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/ observations of the Committee contained in its various reports relating to Haryana State Industrial Development Corporation Limited.</p>
26.	29.11.2016	6	<p>i) The Committee postponed the oral examination by acceding to the request of the Principal Secretary to Government, Power Department.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/ observations of the Committee as contained in Para No. 4 of 57th Report, Para No. 4 of 58th Report and Para No. 8 of 60th Report relating to Haryana State Industrial &amp; infrastructure Development Corporation Limited.</p>
27.	06.12.2016	7	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para No. 13 of 49th Report and Para No. 7 of 60th Report relating to Haryana State Warehousing Corporation Limited.
28.	14.12.2016 (New Delhi)	4	The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/ observations of the Committee as

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			contained in General Working Para Nos. 1 to 7 of 47th Report relating to the Haryana Urban Development Authority.
29	20.12.2016	5	The Committee postponed the oral examination by acceding to the request of the Managing Director, Haryana Vidyut Prasaran Nigam Limited.
30.	03.01.2017	7	The Committee postponed the oral examination by acceding to the request of the Principal Secretary to Government, Haryana, Irrigation and Power Department.
31	10.01.2017	3	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 4 &amp; 23 of 50th Report, 5 &amp; 6 of 56th Report relating to Haryana Financial Corporation Limited.</p>
32	16.01.2017	4	Oral examination of Industries & Commerce and Electronics & IT Department with regard to Para Nos. 3.7 and 3.9 of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana State Industrial and Infrastructure Development Corporation Limited and Haryana State Electronics Development Corporation Limited respectively and oral examination of Haryana Public Works (B&R) Department with regard to Para No. 3.8 of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana State Roads and Bridges Development Corporation Limited.
33	17.01.2017	4	Oral examination of Power Department with regard to Para No. 2.1(Review) and Para Nos. 3.1 to 3.5 of the Report of the C & AG of India for the year 2012-2013 (Economic and Social Sectors) relating to Haryana Vidyut Prasaran Nigam Limited Uttar Haryana Bijli Vitran Nigam Limited & Dakshin Haryana Bijli Vitran Nigam Limited & Haryana Power Generation Corporation Limited.

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34	24.01.2017	5	<p>i) In the absence of the Chairperson (Shri Abhe Singh Yadav) Sardar Jaswinder Singh Sandhu, a Member of the Committee was chosen as Chairperson to preside over the meeting of the Committee.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para No.33 (ii) of 41st Report &amp; Para No.7 of 59th Report relating to Uttar Haryana Bijli Vitran Nigam Limited.</p>
35	31.01.2017	5	<p>i) The Committee partly drafted its 63rd Report.</p> <p>ii) The Committee also scrutinized the amended reply of Para No. 2.1 (Review) of CAG report for the Financial Year 2012-2013.</p>
36.	07.02.2017	4	<p>i) The Chairperson confirmed the proceedings of the Meetings of the Committee.</p> <p>ii) The Committee partly drafted its 63rd Report.</p>
37	18.02.2017 (New Delhi)	3	The Committee Finalized the 63rd Report of the Committee for the Year 2016-2017.
38	06.03.2017	8	The Committee passed the proposal for the Study tour to Sikkim and West Bengal.
39	18.03.2017 (Nuh)	2	Due to no quorum there was no business could be transacted.
40	28.03.2017	6	<p>i) Paper placed before the Committee received from Haryana State Roads and Bridges Development Corporation Limited.</p> <p>ii) The Committee scrutinized the replies received from Government with regard to the implementation of recommendations/observations made by the Committee as contained in Para Nos. 15, 16, 17 &amp; 20 of 52nd Report and Para No. 23 of 53rd Report relating to Haryana State Warehousing Corporation Limited.</p>

### Report Presented

63rd Report of the Committee on the Report of C & AG of India for the Years 2012-2013 (Economic and Social Sectors) was presented to the House on 10th March, 2017.

### Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2016-2017 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 15th March, 2016 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2016-2017/26, dated 25th April, 2016.

2. Sh. Harvinder Kalyan, MLA was appointed as Chairperson.

3. The Committee fixed/ held 57 meetings during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Harvinder Kalyan, MLA	28
2.	Shri Jai Parkash, MLA	50
3.	Shri Udai Bhan, MLA	44
4.	Shri Hari Chand Midha, MLA	25
5.	Smt. Prem Lata, MLA	32
6.	Shri Lalit Nagar, MLA	42
7.	Shri Naresh Kaushik, MLA	50
8.	Shri Bhagwan Dass Kabir Panthi, MLA	18
9.	Shri Nagender Bhadana, MLA	27

#### Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	04.05.2016	9	The Committee discussed its Scope & functions.
2.	10.05.2016	6	The Committee selected the Departments to examine their Budget Estimates for the year 2017-18.
3.	17.05.2016	8	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
4.	20.05.2016	5	The Committee resumed scrutinized the replies received from the Public Health Engineering

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			Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
5.	24.05.2016	5	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
6.	27.05.2016	4	The Committee resumed scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
7.	31.05.2016	7	The Committee scrutinized the replies received from the Development and Panchayats in respect of implementation of recommendations/observations made by the committee in its 36th Report.
8.	10.06.2016	3	The Committee resumed scrutinized the replies received from the Development and Panchayats in respect of implementation of recommendations/ observations made by the committee in its 36th Report.
9.	15.06.2016	7	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
10.	21.06.2016	5	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
11.	28.06.2016	7	The Committee scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
12.	05.07.2016	7	The Committee scrutinized the replies to the questionnaire framed by the Committee, on the budget Estimates for the year 2015-16 relating to Health Department.
13.	12.07.2016	6	The Committee resumed scrutinized the replies to the questionnaire framed by the Committee, on the budget Estimates for the year 2015-16 relating to Health Department.
14.	19.07.2016	6	The Committee resumed scrutinized the replies to the questionnaire framed by the Committee, on the budget



1	2	3	4
			Estimates for the year 2015-16 relating to Health Department.
15.	26.07.2016	6	The Committee resumed scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
16.	02.08.2016	6	The Committee informally discussed about its ongoing study tour programme to the State Karnataka from 03.08.2016 to 07.08.2016 and considered some points of discussion to be discussed with the sister Committee/Officers Of Karnataka Legislative Assembly and framed a questionnaire.
17.	04.08.2016	6	The Committee discussed the matters of common interests with the Secretary, Karnatka Legislative Assembly, Bangalore.
18.	05.08.2016	6	The Committee reviewed the discussion held with the officers of Karnataka Legislative Assembly on the issues of common interest.
19.	06.08.2016	5	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
20.	08.08.2016	6	The Committee resumed scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
21.	16.08.2016	7	The Committee scrutinized the replies received from the Health Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2015-16.
22.	26.08.2016	6	The Committee considered the Supplementary Estimates for the year 2016-17 (1st Installment) and prepared its report thereon.
23.	09.09.2016	6	The Committee scrutiny of the material received from the Industries & Commerce Department in respect of the Budget for the year 2015-16.
24.	14.09.2016	4	The Committee scrutiny of the material received from the Industries & Commerce Department in respect of the Budget for the year 2015-16.
25.	20.09.2016	8	The Committee scrutinized the replies received from the Health Department in respect of replies to the

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			questionnaire framed by the Committee, on the budget material for the year 2015-16.
26.	26.09.2016	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 42nd Report.
27.	03.10.2016	5	The Committee scrutinized the replies received from the Welfare of Scheduled Castes and Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
28.	15.10.2016	4	The Committee resumed the scrutiny the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 42nd Report.
29.	18.10.2016	7	Oral examination of the Additional Chief Secretary to Government, Haryana, health Department, in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2015-16.
30.	25.10.2016	7	The Committee Drafted/finalized the questionnaire on the Budget Material regarding Industries & Commerce Department for the year 2016-17.
31.	08.11.2016	7	The Committee scrutinized the replies received from the Tourism Department with regard to the implementation of recommendations/observations made by the Committee in its 32nd, 38th and 43rd Report.
32.	18.11.2016	7	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 43rd Report.
33.	22.11.2016	6	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
34.	01.12.2016	7	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 35th Report.
35.	05.12.2016	6	The Committee scrutinized the replies received from the Tourism Department with regard to the

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			implementation of recommendations/observations made by the Committee in its 32nd, 38th and 43rd Report.
36.	11.12.2016	5	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
37.	18.12.2016	4	The Committee informally discussed about its study tour programme to the State of Rajasthan from 19.12.2016 to 25.12.2016 and considered some points of discussion to be discussed with the Sister Committee/Officers of Rajasthan Legislative Assembly and framed the questionnaire.
38.	20.12.2016	4	The Committee discussed the Welcome Address/Discussion with the Sister Committee of Rajasthan Legislative Assembly.
39.	21.12.2016	4	The Committee scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
40.	22.12.2016	3	The Committee resumed scrutinized the replies received from the Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 41st Report.
41.	24.12.2016	3	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
42.	25.12.2016	3	The Committee resumed the scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
43.	26.12.2016	7	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 42nd Report.
44.	03.01.2017	8	The Committee scrutinized the replies received from the Tourism Department with regard to the implementation of recommendations/observations made by the Committee in its 32nd, 38th and 43rd Report.

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45.	10.01.2017	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 42nd Report.
46	17.01.2017	8	The Committee scrutinized the replies received from the Tourism Department with regard to the implementation of recommendations/observations made by the Committee in its 32nd, 38th and 43rd Report.
47.	24.01.2017	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 42nd Report.
48.	03.02.2017	7	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 40th Report.
49.	07.02.2017	3	The Committee partly drafted its 45th Report for the year 2016-17.
50.	14.02.2017	3	The Committee drafted its 45th Report for the year 2016-17.
51.	22.02.2017	5	The Committee finalized its 45th Report for the year 2016-17 which is to be placed on the table of the House in the ensuing Budget Session 2017.
52.	27.02.2017	5	The Committee informally discussed the agenda fixed for the meeting and thereafter orally examine the Additional Chief secretary to Haryana Government Haryana, Finance Department in regard to the Supplementary Estimates for the year 2016-17 (2nd Installment).
53	25.03.2017	5	The Committee informally discussed about its study tour programme to the States of Sikkim and West Bengal from 26.03.2017 to 30.03.2017 and considered some points of discussion to be discussed with the Sister Committee/Officers of Sikkim Legislative Assembly and framed the questionnaire.
54.	27.03.2017	4	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2016-17.

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55.	28.03.2017	5	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2016-17.
56.	29.03.2017	5	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2016-17.
57.	31.03.2017	3	The Committee resumed the scrutiny of the replies received from the Industries & Commerce Department in respect of replies to the questionnaire framed by the Committee, on the budget material for the year 2016-17.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whome presented	Date of presentation	Subject
1	2	3	4
1.	Chairperson	26.08.2016	Report of the Committee on Estimates on the Supplementary Estimates (1 <sup>st</sup> Instalment) for the year 2016-17.
2.	Chairperson	27.02.2017	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2016-17.
3.	Chairperson	22.02.2017	45th Report of the Committee on Estimates for the year 2016-17 of the Health Department.

Meetings held at places other than Chandigarh.

Sr. No.	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	20.05.2016, 27.05.2016, 02.08.2016, 08.08.2016, 09.09.2016, 26.09.2016, 15.10.2016, 18.11.2016, 01.12.2016 11.12.2016, 18.12.2016, 26.12.2016, 10.01.2017, 03.02.2017, 14.02.2017, 25.03.2017, and 31.03.2107

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2.	Banglore (Karnataka)	04.08.2016
3.	Mysore (Karnataka)	05.08.2016
4.	Ooty (Tamilnadu)	08.08.2016
5.	Jaipur (Rajasthan)	20.12.2016
6.	Jodhpur (Rajasthan)	21.12.2016
7.	Jaisalmer (Rajasthan)	22.12.2016
8.	Bikaner (Rajasthan)	24.12.2016
9.	Sikar (Rajasthan)	25.12.2016
10.	Gangtok (Sikkim)	27.03.2017
11.	Namchi (Sikkim)	28.03.2017
12.	Darjeeling (W.Bengal)	29.03.2017

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES.

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2016-2017 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 30th March, 2016 authorizing the Hon'ble Speaker to nominate the Members of the Committee and also appoint the Chairperson of Committee. Shri Balwant Singh, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 25th April, 2016.

The names of the Members of the Committee and number of meeting attended by each of them out of the total number of 57 meetings held during the period under review are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Balwant Singh, MLA	47
*2.	Smt. Shakuntla Khatak, MLA	07
3.	Shri Pirthi Singh, MLA	41
4.	Shri Kulwant Ram Bazigar, MLA	20
5.	Shri Bishamber Singh Balmiki, MLA	43
****6.	Shri Banwari Lal, MLA	15
***7.	Shri Anoop Dhanak, MLA	14
8.	Shri Rahish Khan, MLA	13
**9.	Shri Balkaur Singh, MLA	28
*****10.	Shri Jai Tirath, MLA	03
*****11.	Shri Makhan Lal Singla, MLA	14
*****12.	Shri Jaiveer Singh, MLA	28
*****13.	Smt. Bimla Chaudhary, MLA	12
*	Smt. Shakuntla Khatak, MLA resigned from the Membership of the Committee on 24th May, 2016.	
**	Shri Balkaur Singh, MLA was nominated by the Hon'ble Speaker as a Member of the Committee on 24th May, 2016 for the remaining period of the year 2016-17.	
***	Shri Anoop Dhanak, MLA resigned from the Membership, of the Committee on 26th July, 2016.	
****	Shri Banwari Lal, MLA resigned from the Membership of the Committee on 01st August, 2016.	

- \*\*\*\*\* Shri Jai Tirath, MLA was nominated by the Hon'ble Speaker as a Member of the Committee on 09th August, 2016 for the remaining period of the year 2016-17 and resigned from the Membership of the Committee on 06th September, 2016.
- \*\*\*\*\* Shri Makhan Lal Singla, MLA was nominated by the Hon'ble Speaker as a Member of the Committee on 09th August, 2016 for the remaining period of the year 2016-17,
- \*\*\*\*\* Shri Jaiveer Singh, MLA was nominated by the Hon'ble Speaker as a Member of the Committee on 31st August, 2016 for the remaining period of the year 2016-17.
- \*\*\*\*\* Smt. Bimla Chaudhary, MLA was nominated by Hon'ble Speaker as a Member of the Committee on 14th September, 2016 for the remaining period of the year 2016-17.

#### MEETING HELD AND BUSINESS TRANSACTED

The details showing the dates of meeting the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	- 2	3	4
1.	28.04.2016	6	i) Welcome address to the Committee by Deputy Secretary. The Chairperson thanked by the Hon'ble Speaker for nominating as Chairperson of this important Committee.
2.	02.05.2016	5	The Committee selected the Education Department, Home Department, Power Department, Local Bodies Department and Irrigation Department. for the oral examination/scrutiny in one of its subsequent meetings for the year 2016-2017.
3.	10-05-016	6	i) The Committee partly scrutinized the material received from the Additional Chief Secretary to government, Haryana, Power Department, regarding implementation of recommendations/ observations as contained in 39 <sup>th</sup> Report of the Committee concerning (HPGCL) ii) The Committee decided to hold its own meeting on 13 <sup>th</sup> May, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.
4.	13-05-016	7	The Committee scrutinized the replies received from the Principal Secretary to Government, Haryana, Public Health Engineering Department, regarding



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			implementation of recommendations/observations as contained in 39 <sup>th</sup> Report.
5.	16-05-2016	6	i) The Committee Partly scrutinized the material received from the Additional Chief Secretary to Government, Haryana, Power Department, regarding implementation of recommendations/ observations as contained in 39 <sup>th</sup> Report of the Committee concerning (HPGCL).ii) The Committee decided to hold its own meeting on 20 <sup>th</sup> May,2016 at 12.00 Noon at Haryana Bhawan, New Delhi.
6.	20-05-016	4	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Public Health Engineering Department, regarding implementation of recommendations/observations as contained in 39 <sup>th</sup> Report.
7.	23-05-016	7	i) The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Public Health Engineering Department, regarding implementation of recommendations/ observation as contained in 39 <sup>th</sup> Report of the Committee concerning.  ii) Due to unavoidable circumstances, the Committee decided to cancel the Study tour to the State of Jammu & Kashmir from 24.05.2016 to 26.05.2016.
8.	30-05-016	7	i) The Committee scrutinized the material received from the Principal Secretary to Government, Haryana, Public Health Engineering Department, regarding implementation of recommendations/ observations as contained in 39 <sup>th</sup> Report.  ii) The Committee decided to hold its own meeting on 04.06.2016 at 12.00 Noon at Haryana Bhawan, New Delhi.
9.	04-06-016	7	The Committee partly scrutinized the material received from the Power Department, (DHBN) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.
10.	06-06-016	6	The Committee partly scrutinized the material received from the Power Department, (DHBN) regarding

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			reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.
11.	13-062016	7	<p>i) The Committee partly scrutinized the material received from the Power Department, (HPGCL) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes.</p> <p>ii) The Committee decided to hold its own meeting on 18.06.2016 at 11.00 A.M. at Haryana Bhawan, New Delhi.</p>
12.	18-06-016	4	The Committee scrutinized the material received from the Power Department, (HPGCL) regarding implementation of recommendations/Observation as contained in 39 <sup>th</sup> Report of the Committee.
13.	21-06-016	7	The Committee partly scrutinized the material received from the Power Department, (HPGCL) regarding implementation of reservation/representation as contained in 39 <sup>th</sup> Report of the Committee.
14.	27-06-016	3	The Committee scrutinized the material received from the Power Department, (UHBVNL) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
15.	04-07-016	6	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department, (UHBVNL) in respect of reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
16.	11-7.2016	3	<p>i) The Committee partly Scrutinized the martial received from the Power Department, Haryana (HPGCL) regarding reservation /representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.</p> <p>ii) Confirmation of proceedings</p> <p>iii) The Committee decided to hold its own meeting on 16<sup>th</sup> July, 2016 at 02.00 P.M. at Haryana Bhawan, New Delhi.</p>

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17.	16-7-2016	6	The Committee discussed on the study programme of Rajasthan state in its meetings held on 17 <sup>th</sup> July, 2016 to 21 <sup>st</sup> July, 2016.
18.	18-07-2016	4	The Committee Discussion on scope and functioning of Sister Committee regarding Welfare of Scheduled Caste, Scheduled Tribes and Backward Classes of Rajasthan Legislative Assembly.
19.	19-07-2016	4	The Committee Observation of documents given by the Committee of Scheduled Castes, Scheduled Tribes and Backward Classes of Rajasthan Legislative Assembly.
20	20-07-2016	4	The Committee observed all those documents in orderly manner which was received to the Committee in regard to various schemes for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes during its meetings with the Sister Committee namely the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes held in Committee room in Rajasthan Legislative Assembly.
21	21-07-2016	3	The Committee has made a comparative assessment in its meeting for various beneficial and welfare schemes formulated for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Rajasthan and Haryana State.
22	25-07-2016	5	The Committee scrutinized the material received from the Power Department, (DHBVN) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
23	01-08-2016	4	<p>i) Consideration of papers placed before the Committee. The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the department representatives with regard thereto.</p> <p>ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department in respect of reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes, category in Power (DHBVN) Department.</p>

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			iii) The Committee decided to hold its own meeting on 07 <sup>th</sup> August, 2016 at 02.00 P.M. at Haryana Bhawan, New Delhi.
24	07-08-2016	5	The Committee partly scrutinized the material received from the Power Department, Haryana (HVPNL) regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes. The Committee decided to hold its own meeting on 20.08.2016 at 12.00 Noon at Haryana Bhawan, New Delhi.
25.	16-08-2016	3	<p>i) Due to unavoidable circumstances the Committee decided to postpone the oral examination of the representatives of the Irrigation Department, fixed for today i.e. 16.08.2016 and decided to orally examine the said Department, in one of its subsequent meetings.</p> <p>ii) Consideration of papers placed before the Committee.</p> <p>iii) The Committee decided to hold its own meeting on 20<sup>th</sup> August, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>
26.	20-08-2016	4	The Committee scrutinized the material received from the Power Department, Haryana (HVPNL) regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes.
27.	05-09-2016	5	<p>i) The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regard thereto.</p> <p>ii) Oral examination of the Principal Secretary to Government, Haryana, Irrigation Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana and General working of Irrigation department Haryana.</p> <p>iii) The Committee decided to hold its own meeting on 17<sup>th</sup> September, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>

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28.	17-09-2016	6	The Committee scrutinized the material received from the Home Department, Haryana regarding reservation /representation of Scheduled castes, Scheduled Tribes and Backward Classes in Home (Police) Department.
29.	19-09-2016	5	<p>i) The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regard thereto.</p> <p>ii) Oral examination of the Principal Secretary to Government Haryana, Public Health Engineering Department, regarding recommendations contained in thirty ninth report of the Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.</p>
30.	26-09-2016	4	The Committee scrutinized the material received from the Home Department, Haryana regarding reservation/ representation of Scheduled castes, Scheduled Tribes and Backward Classes in Home (Police) Department.
31	03-10-2016	4	<p>i) The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives with regard thereto.</p> <p>ii) Oral examination of the Additional Chief Secretary to Government Haryana, Home Department, in respect of material regarding reservation/ representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana. Public Works (B&amp;R) Department Haryana.</p>
32	10-10-2016	8	The Committee scrutinized the material received from the Principal Secretary to Govt., Haryana, Irrigation Department, Haryana regarding reservation/ representation of Scheduled castes, Scheduled Tribes and Backward Classes in Irrigation Department.
33	17-10-2016	5	<p>i) The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the Department representatives with regard thereto.</p> <p>ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies</p>

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			Department, in respect of non-supply of material regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes of Haryana.
34.	24-10-2016	5	<p>i) The Committee scrutinized the material received from the Principal Secretary to Govt., Haryana, Irrigation Department, Haryana regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.</p> <p>ii) The Committee decided to hold its own meeting on 31<sup>st</sup> October, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>
35.	31-10-2016	3	The Committee scrutinized the material received from the Irrigation Department, Haryana regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes in Irrigation Department.
36.	12-11-2016	6	The Committee scrutinized the material received from the Irrigation Department, Haryana regarding reservation/ representation of Scheduled Castes, Scheduled Tribes and Backward Classes.
37	22-11-2016	5	The Committee scrutinized the material received from the Principal Secretary to Govt., Haryana, Power Department, regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes in Power Department.
38	29-11-2016	5	<p>i) The Committee scrutinized the material received from the Irrigation Department Haryana regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes in Irrigation Department.</p> <p>ii) The Committee decided to hold its own meeting on 10<sup>th</sup> December, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>
39	10-12-2016	6	The Committee scrutinized the material received from the Principal Secretary to Govt., Haryana, Power Department regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.

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40	17-12-2016	4	The Committee discussed on forth coming Study tour programme in its meeting and all kind of such questionnaire based on the debate and discussion is prepared and on the basses mutual information taken from the officer there in its meeting of Sister Committee organized in Bangalore Bhawan of Karnataka Legislative Assembly.
41.	19-12-2016	4	Discussion regarding the Scope and function of various Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes of Karnataka Legislative Assembly.
42.	21-12-2016	4	The Committee has deeply studied the information given by the officers/officiacal of Karnataka Legislative Assembly in its meeting. Efforts have been made minutely to find out all kind of technical information by the Committee. So that by adopting there, the functioning of the concerned Committee of Haryana Legislative Assembly can be more effective.
43.	22-12-2016	4	The Committee has made comparatively Study of the facilities being given to the members of Haryana Legislative Assembly with the member of Karnataka Legislative Assembly in its meeting.
44.	27-12-2016	6	The Committee scrutinized the material received from the Irrigation Department Haryana regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes in Irrigation Department Haryana.
45.	03-01-2017	7	The Committee Scrutiny of the material provided by the Karnataka Legislative Assembly.
46.	10-01-2017	7	The Committee scrutinized the material received from the Additional Chief Secretary to Govt., Haryana, Public Works (B&R) Department regarding reservation/representation of Scheduled castes, Scheduled Tribes and Backward Classes.
47.	17-01-2017	7	Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the Additional Chief Secretary to Govt. Haryana, Welfare of Scheduled Castes, & Backward Classes Department

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			fixed for 17.01.2017 and decided to examine the department in subsequent meetings.
48.	23-01-2017	5	The Committee scrutinized the material received from the Principal Secretary to Govt. Haryana, Welfare of Scheduled Castes and Backward Classes Department in respect of the facilities/schemes of State Govt. and Central Govt. running in the state for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes and their status of Implementation.
49.	30-01-2017	4	The Committee scrutinized the material received from the Welfare of Scheduled Castes and Backward Classes Department in respect of the facilities/schemes of State Govt. and Central Govt. running in the state for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes provided by the department vide letter No.R-2/2017/978 dated 13.01.2017.
50.	06-02-2017	6	<p>i) Oral examination of the Principal Secretary to Government, Haryana. Welfare of Scheduled Castes, Scheduled Tribes and Backward Department.</p> <p>ii) The Committee decided to hold its own meeting on 14<sup>th</sup> February, 2016 at 2.00 P.M. at Surajkund, Faridabad.</p>
51.	14-02-2017	3	The Committee scrutinized the material received from the Principal Secretary to Govt. Haryana, Welfare of Scheduled Castes and Backward Classes Department in respect of the facilities/schemes of State Govt. and Central Govt. running in the state for the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes and their status of Implementation.
52.	20-02-2017	4	<p>i) The Committee drafted and finalized its 40<sup>th</sup> Report which is to be placed on the Table of the House in the ensuing Budget Session.</p> <p>ii) The Committee decided to hold a Study Tour to the State of Madhya Pradesh.iii) The Committee decided to hold its own meeting on 25<sup>th</sup> March, 2016 at 12.00 Noon at Haryana Bhawan, New Delhi.</p>
53.	25-03-2017	4	The Committee scrutinized the material received from the Power Department (DHBN) regarding



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			reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department .
54.	27-03-2017	4	Due to Budget Session of Maharashtra Legislative Assembly, the meeting with the Sister Committee of the Maharashtra Legislative Assembly could not be held. Therefore, the Committee decided to hold its own meeting and the Committee scrutinized the material received from the Power Department (DHBVN) regarding reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
55.	28-03-2017	4	The Committee scrutinized the material received from the Power Department (DHBVN) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
56.	29-03-2017	4	The Committee scrutinized the material received from the Power Department (DHBVN) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.
57.	31-03-2017	4	The Committee scrutinized the material received from the Power Department (DHBVN) regarding reservation/representation of the Scheduled Castes, Scheduled Tribes and Backward Classes category in Power Department.

The Committee held its meetings at place outside Chandigarh as details below:-

Sr.	Date of Meetings	Place of Meetings
1.	13-05-2016	Haryana Bhawan New Delhi
2.	20-05-2016	Haryana Bhawan New Delhi
3.	04-06-2016	Haryana Bhawan New Delhi
4.	18-06-2016	Haryana Bhawan New Delhi
5.	16-07-2016	Haryana Bhawan New Delhi
6.	18-07-2016	Jaipur (Rajasthan)
7.	19-07-2016	Udaipur (Rajasthan)

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8.	20-07-2016	Mount Abu (Rajasthan)
9.	21-07-2016	Ajmer (Rajasthan)
10.	07-08-2016	Haryana Bhawan New Delhi
11.	20-08-2016	Haryana Bhawan New Delhi
12.	17-09-2016	Haryana Bhawan New Delhi
13.	31-10-2016	Haryana Bhawan New Delhi
14.	12-11-2016	Haryana Bhawan New Delhi
15.	10-12-2016	Haryana Bhawan New Delhi
16.	19-12-2016	Bangolre (Karnataka)
17.	21-12-2016	Mysore (Karnataka)
18.	22-12-2016	Ooty (Karnataka)
19.	27-12-2016	Haryana Bhawan New Delhi
20.	14-02-2017	Faridabad (Badkhal)
21.	25-03-2017	Haryana Bhawan New Delhi
22.	27-03-2017	Mumbai (Maharashtra)
23.	28-03-2017	Shirdi (Maharashtra)
24.	29-03-2017	Ajanta (Maharashtra)
25.	31-03-2017	Haryana Bhawan New Delhi

#### **Report Presented**

The Committee presented the Fortieth Report of the Committee for the year 2016-2017 to the House on 10<sup>th</sup> March, 2017.

#### **Proceedings**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

## COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2016-17 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 25th April, 2016 vide notification No. 1-GAC/2016-17/30 dated 25th April, 2016.

Shri Zakir Hussain, MLA a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 73 meetings including two in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Zakir Hussain, MLA	69
2.	Shri Balwant Singh, MLA	50
3.	Shri Naseem Ahmed, MLA	35
4.	Shri Ghanshyam Dass, MLA	26
5.	Shri Sukhvinder Singh, MLA	30
6.	Shri Tej Pal Tanwar, MLA	28
*7.	Smt. Bimla Chaudhary, MLA	01
8.	Shri Makhan Lal Singla, MLA	44
9.	Shri Balkaur Singh, MLA	54
**10.	Shri Anoop Dhanak, MLA	55
<b>Special Invitee</b>		
***1.	Shri Ved Narang, MLA	53
****2.	Shri Ranbir Gangwa, MLA	31
****3.	Shri Ram Chand Kamboj, MLA	27

\* Smt Bimla Chaudhary, MLA resigned from the Committee w.e.f. 02.11.2016.

\*\* Shri Anoop Dhanak, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 11th May, 2016 and nominated as Member to serve on the Committee on Government Assurances w.e.f. 8th November, 2016 for the remaining period of the year, 2016-2017.

\*\*\* Shri Ved Narang, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 11th May, 2016 for the remaining period of the year, 2016-2017.

\*\*\*\* Shri Ranbir Gangwa, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 8th November, 2016 for the remaining period of the year, 2016-2017.

\*\*\*\*\* Shri Ram Chand Kamboj, MLA was nominated as Special Invitee to serve on the Committee on Government Assurances w.e.f. 8th November, 2016 for the remaining period of the year, 2016-2017.

#### Meetings held and Business Transacted

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Members Present	Business Transacted
1	2	3	4
1.	28th April, 2016	7	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and Functions of the Committee.
2.	4th May, 2016	5	The Committee discussed in respect of pending Assurances given in its 45th Report.
3.	11th May, 2016	5	The Committee orally examined the representatives of Civil Aviation Department in regard to the implementation of the outstanding Assurances No. 326 to 327 of the 45th Report of the Committee..
4.	14th May, 2016 (New Delhi)	7	The Committee scrutinized the replies received from the Renewable Energy Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
5.	18th May, 2016	7	The Committee orally examined the representatives of Public Health Engineering Department in regard to the implementation of the outstanding Assurances No. 166 to 182 of the 45th Report of the Committee.
6.	25th May, 2016	10	The Committee acceded to the request made by Irrigation Department, Haryana for the postponement of oral examination fixed for 25.05.2016 vide letter No. FTMS No 7180 dated 18.05.2016.
7.	28th May, 2016 (New Delhi)	10	The Committee scrutinized the replies received from Transport Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
8.	1st June, 2016	9	The Committee orally examined the representatives of Power Department in regard to the implementation of the outstanding Assurances No. 115 to 136 of the 45th Report of the Committee.

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9.	8th June, 2016	4	The Committee scrutinized the replies received from Archeology and Museums Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
10.	15th June, 2016	7	(i) The Committee acceded to the request made by Health & Ayush Department, Haryana for the postponement of oral examination fixed for 15.06.2016 vide letter No.PA/ACS(Health)/2016/Spl. dated 13.06.2016. (ii) The Committee scrutinized the replies received from the various Government Departments in respect of outstanding Assurances as contained in the 45th Report of the Committee.
11.	22th June, 2016	8	The Committee scrutinized the replies received from Irrigation Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
12.	26th June, 2016 (Himachal Pradesh)	6	The Committee held discussion with the Engineer-in-Chief Bhakra Beas Management Board (BBMB) Power/Project Authorities and visit Pandoh (H.P.) regarding general functioning of the Department.
13.	28th June, 2016 (Manali, H.P.)	6	The Committee held discussion with Power Department (HVPNL) about inspection of Dehar and Pandoh Power Project.
14.	1st July, 2016	4	The Committee scrutinized the replies received from Sports & Youth Affairs Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
15.	8th July, 2016	5	The Committee scrutinized the replies received from Technical Education Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
16.	13th July, 2016	9	The Committee orally examined the representatives of P.W. (B&R) Department in regard to the implementation of the outstanding Assurances No. 137 to 165 of the 45th Report of the Committee.
17.	20th July, 2016	7	The Committee orally examined the representatives of Development & Panchayats Department in regard to the implementation of the outstanding Assurances No. 266 to 283 of the 45th Report of the Committee.



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18.	23rd July, 2016 (New Delhi)	8	The Committee scrutinized the replies received from Forest Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
19.	27th July, 2016	6	The Committee orally examined the representatives of Revenue & Disaster Management Department in regard to the implementation of the outstanding Assurances No. 37 to 52 of the 45th Report of the Committee.
20.	30th July, 2016 (Shimla)	8	The Committee scrutinized the replies received from Fisheries Department in respect of outstanding Assurances as contained in the 45th Report of the Committee.
21.	3 <sup>rd</sup> August, 2016	7	(i) The Committee acceded to the request made by Health Department, Haryana for the postponement of oral examination fixed for 3.08.2016 vide letter No. PA/JSH/2016 dated 1.08.2016.  (ii) The Committee scrutinized the replies received from Horticulture Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee  (iii) The Chairperson confirmed the proceedings.
22.	9 <sup>th</sup> August, 2016 (New Delhi)	8	The Committee discussed in respect of the tour programme to the State of Telangana.
23.	11 <sup>th</sup> August, 2016 (Hyderabad)	6	The Committee held discussion with the Secretary, Telangana Legislative Assembly in respect of Member's salary, allowances and other facilities.
24.	13 <sup>th</sup> August, 2016 (Nefakondapalli)	6	The Committee scrutinized the replies received from Personnel Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
25.	14 <sup>th</sup> August, 2016 (New Delhi)	6	The Committee scrutinized the replies received from Agriculture Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
26.	17 <sup>th</sup> August, 2016	8	The Committee scrutinized the replies received from Jail & Judicial Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
27.	22 <sup>nd</sup> August, 2016	6	The Committee scrutinized the replies received from Industrial Training & Vocational Education Department

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			in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
28.	7 <sup>th</sup> September, 2016	6	The Committee scrutinized the replies received from Industries & Commerce Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
29.	14 <sup>th</sup> September, 2016	5	(i) The Committee acceded to the request made by Health Department, Haryana for the postponement of oral examination vide letter No. PA/JSH/2016/109 dated 12.09.2016. (ii) The Committee scrutinized the replies received from Agriculture Department in respect of outstanding Assurance No. 12 as contained in the 45 <sup>th</sup> Report of the Committee.
30.	21 September, 2016	7	(i) The Committee acceded to the request made by Health Department, Haryana for the postponement of oral examination vide letter No. PA/JSH/2016/113 dated 19.09.2016. (ii) The Committee scrutinized the replies received from Food & Supply Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee.
31.	28 <sup>th</sup> September, 2016	7	The Committee orally examined the representatives of Forest Department in regard to the implementation of the outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee.
32.	5 <sup>th</sup> October, 2016	5	The Committee scrutinized the replies received from Housing Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
33.	22 <sup>nd</sup> October, 2016 (New Delhi)	7	The Committee scrutinized the replies received from Environment Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee
34.	26 <sup>th</sup> October, 2016	6	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 1 to 20.
35.	31 <sup>st</sup> October, 2016 (New Delhi)	4	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor

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			of the House during the Budget Session held in March, 2016 from Sr.No.21 to 40.
36.	9 <sup>th</sup> November, 2016	7	<p>(i) The Committee acceded to the request made by Health Department, Chandigarh for the postponement of oral examination fixed for 09.11.2016 vide letter D.O. No. 70/ PS/ACS(Health), dated 31.10.2016.</p> <p>(ii) The Committee acceded to the request made by Urban Local Bodies Department, Panchkula for the postponement of oral examination fixed for 09.11.2016 vide LetterNo. DULB ADMINISTRATION /4A/2016/84469 dated 08.11.2016.</p> <p>(iii) The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 41 to 60.</p>
37.	15 <sup>th</sup> November, 2016	10	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 61 to 80.
38.	25 <sup>th</sup> November, 2016	3	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 81 to 100.
39.	27 <sup>th</sup> November, 2016 (New Delhi)	9	The Committee discussed and slightly changed its study tour programme to the State of Uttar Pradesh.
40.	28 <sup>th</sup> November, 2016 (Agra)	8	The Committee scrutinized the replies received from Co-operation Department in respect of outstanding Assurances No. 29, 30, 31 and 36 as contained in its 45 <sup>th</sup> Report.
41.	30 <sup>th</sup> November, 2016 (Lucknow)	9	The Committee discussed with the Committee on Government Assurances of Uttar Pradesh Legislative Assembly.
42.	1 <sup>st</sup> December, 2016 (Ayodhya)	8	The Committee scrutinized the replies received from Administration of Justice Department in respect of outstanding Assurances as contained in its 45 <sup>th</sup> Report.
43.	2 <sup>nd</sup> December, 2016 (Allahabad)	8	The Committee scrutinized the replies received from Tourism Department in respect of outstanding Assurances as contained in the 45 <sup>th</sup> Report of the Committee



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44.	3 <sup>rd</sup> December, 2016 (Varanasi)	8	The Committee scrutinized the replies received from Town & Country Planning Department in respect of outstanding Assurances No. 305 to 310 as contained in the 45 <sup>th</sup> Report of the Committee.
45.	4 <sup>th</sup> December, 2016 (Hodal)	7	The Committee scrutinized the replies received from Animal Husbandry Department in respect of outstanding Assurance No. 300 as contained in its 45 <sup>th</sup> Report.
46.	7 <sup>th</sup> December, 2016	10	The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 101 to 120.
47.	13 <sup>th</sup> December, 2016	4	(i) The Committee acceded to the request made by Irrigation Department, Panchkula for the postponement of oral examination fixed for 21.12.2016 vide letter No. PS/IRRI/2016/7167 dated 13.12.2016.  (ii) The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Budget Session held in March, 2016 from Sr.No. 121 to 140.
48.	21 <sup>st</sup> December, 2016	6	(i) The Committee orally examined the representatives of Health Department in regard to the implementation of the outstanding Assurances No. 207 to 240 of the 45 <sup>th</sup> Report of the Committee  (ii) The Committee orally examined the representatives of Mines & Geology Department in regard to the implementation of the outstanding Assurances No. 289 to 292 of the 45 <sup>th</sup> Report of the Committee.
49.	29 <sup>th</sup> December, 2016	10	The Committee orally examined the representatives of Urban Local Bodies Department in regard to the implementation of the outstanding Assurances No. 241 to 259 of the 45 <sup>th</sup> Report of the Committee
50.	4 <sup>th</sup> January, 2017	4	The Committee orally examined the representatives of Technical Education Department in regard to the implementation of the outstanding Assurances No. 262 to 265 of the 45 <sup>th</sup> Report of the Committee
51.	11 <sup>th</sup> January, 2017	6	The Committee acceded to the request made by Higher Education Department, Panchkula for the postponement of oral examination fixed for 11.01.2017 vide letter No. PS/PSHE/2017/786 dated 9.01.2017.

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52.	17 <sup>th</sup> January, 2017 (New Delhi)	7	The Committee discussed and slightly changed its tour programme to the State of Maharashtra.
53.	18 <sup>th</sup> January, 2017 (Mumbai)	8	The Committee discussed with the Committee on Government Assurances of Maharashtra Legislative Assembly in respect of its scope and functioning.
54.	19 <sup>th</sup> January, 2017 (Mumbai)	8	The Committee discussed and slightly changed its tour programme and local sight seeing.
55.	20 <sup>th</sup> January, 2017 (Shirdi)	8	The Committee scrutinized the statement given by the Committee on Government Assurances of Maharashtra Legislative Assembly.
56.	21 <sup>st</sup> January, 2017 (Ajanta)	7	The Committee scrutinized the statement given by Maharashtra Legislative Assembly Member's allowances, salary and other facilities.
57.	22 <sup>th</sup> January, 2017 (New Delhi)	8	The Committee scrutinized the information collected during its study tour to the State of Maharashtra.
58.	25 <sup>th</sup> January, 2017	6	(i) The Committee partly drafted its 46 <sup>th</sup> Report. (ii) The Committee scrutinized the replies received from Higher Education Department in respect of outstanding Assurances No. 184 to 189, 191 to 193, 195 and 199 to 204 as contained in its 45 <sup>th</sup> Report.
59.	3 <sup>rd</sup> February, 2017	7	(i) The Committee scrutinized the statement of Assurances given by the Ministers on the Floor of the House during the Session held in November, 2016 from Sr.No.1 and 2. (ii) The Chairperson confirmed the proceedings of the meetings of the Committee.
60.	8 <sup>th</sup> February, 2017	7	The Committee partly drafted its 46 <sup>th</sup> Report.
61.	13 <sup>th</sup> Februry, 2017	4	(i) The Committee finalized its 46 <sup>th</sup> Report. (ii) The Chairperson confirmed the proceedings of the meetings of the Committee.
62.	16 <sup>th</sup> March, 2017	6	The Committee reviewed the outstanding Assurances as contained in the 46 <sup>th</sup> Report of the Committee.
63.	21 <sup>st</sup> March, 2017 (New Delhi)	4	The Committee discussed and slightly change its study tour programme to the State of Kerala and Tamil Nadu.
64.	22 <sup>nd</sup> March, 2017 (Kochi)	6	The Committee reviewed the pending outstanding Assurances as contained in the 46 <sup>th</sup> Report of the Committee.

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65.	23 <sup>rd</sup> March, 2017 (Munnar)	8	The Committee reviewed the pending outstanding Assurances as contained in the 46 <sup>th</sup> Report of the Committee.
66.	25 <sup>th</sup> March, 2017 (Alleppey)	10	The Committee prepared questionnaire in respect of its meeting with the Committee on Government Assurances of Kerala Legislative Assembly,
67.	26 <sup>th</sup> March, 2017 (Thiruvananthapuram)	10	The Committee discussed with the Committee on Government Assurances of Kerala Legislative Assembly in respect of its scope and functioning.
68.	27 <sup>th</sup> March, 2017 (Kanya Kumari)	9	The Committee scrutinized the information given by the Officers/Officials of the Kerala Legislative Assembly.
69.	28 <sup>th</sup> March, 2017 (Rameshwaram)	9	The Committee scrutinized the information given by the Officers/Officials of the Kerala Legislative Assembly.
70.	29 <sup>th</sup> March, 2017 (Madurai)	8	The Committee scrutinized the statement given by Kerala Legislative Assembly Member's allowances, salary and other facilities.
71.	30 <sup>th</sup> March, 2017 (New Delhi)	8	The Chairperson Confirmed the proceedings of the meetings of the Committee.

The details of the meetings held at places outside Chandigarh are as under :-

Sr. No.	Date of Meetings	Place of Meetings
1.	14th May, 2016	Haryana Bhawan, New Delhi
2.	28th May, 2016	Haryana Bhawan, New Delhi
3.	26th June, 2016	Himachal Pradesh
4.	28th June, 2016	Manali, Himachal Pradesh
5.	23rd July, 2016	Haryana Bhawan, New Delhi
6.	30th July, 2016	Shimla
7.	9th August, 2016	Haryana Bhawan, New Delhi
8.	11th August, 2016	Hyderabad
9.	13th August, 2016	Nelakondapalli, Telangana
10.	14th August, 2016	Haryana Bhawan, New Delhi
11.	22nd October, 2016	Haryana Bhawan, New Delhi

1	2	3
12.	31st October, 2016	Haryana Bhawan, New Delhi
13.	27th November, 2016	Haryana Bhawan, New Delhi
14.	28th November, 2016	Agra, U.P.
15.	30th November, 2016	Lucknow, U.P.
16.	1st December, 2016	Ayodhya U.P.
17.	2nd December, 2016	Allahabad, U.P.
18.	3rd December, 2016	Varanasi U.P.
19.	4th December, 2016	Hodal
20.	17th January, 2017	Haryana Bhawan, New Delhi
21.	18th January, 2017	Mumbai
22.	19th January, 2017	Mumbai
23.	20th January, 2017	Shirdi, Maharashtra
24.	21st January, 2017	Ajanta, Maharashtra
25.	22nd January, 2017	Haryana Bhawan, New Delhi
26.	21st March, 2017	Haryana Bhawan, New Delhi
27.	22nd March, 2017	Methala, Kochi
28.	23rd March, 2017	Munnar
29.	25th March, 2017	Alleppey
30.	26th March, 2017	Thiruvananthapuram
31.	27th March, 2017	Kanyakumari
32.	28th March, 2017	Rameshwaram
33.	29th March, 2017	Madurai
34.	30th March, 2017	Haryana Bhawan, New Delhi

#### Report Presented

The Committee presented its 46<sup>th</sup> Report for the year, 2016-17 to the House on 10<sup>th</sup> March, 2017.

#### Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General ) was nominated by the Hon'ble Speaker on the 25th April, 2016 and was notified in the official Gazette vide Notification No.HVS/SLC/1/2016-17/25, dated 25th April, 2016.

Shri Manish Kumar Grover, M.L.A. was appointed as Chairperson of the Committee by the Speaker. He has resigned from the Chairpersonship of the Committee on dated 22nd July, 2016 (A.N.) as he has been appointed as Minister of State, Haryana.

Shri Aseem Goel, M.L.A was appointed as the Chairperson of the Committee by the Speaker on dated 9th August, 2016.

The Committee held 65 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of Members	Number of meetings attended
1.	*Shri Manish Kumar Grover, M.L.A.	Chairperson 19
2.	**Shri Aseem Goel, M.L.A.	Chairperson 36
3.	Shri Anand Singh Dangi, M.L.A.	Member 57
4.	Smt. Santosh Chauhan Sarwan, M.L.A.	Member 23
5.	Shri Kuldeep Bishnoi, M.L.A.	Member NIL
6.	Shri Naseem Ahmed, M.L.A.	Member 35
7.	Shri Ravinder Kumar, M.L.A.	Member 18
8.	Shri Om Parkash Barwa, M.L.A.	Member 45
9.	Advocate General, Haryana.	Member NIL

### Special Invitees

1.	*** Shri Sri Krishan Hooda, M.L.A.	52
2.	****Prof. Ravinder Baliaala, M.L.A.	51
3.	***** Shri Jagbir Singh Malik, M.L.A.	32

\* Shri Manish Kumar Grover, M.L.A. resigned from the Chairpersonship of the Committee dated 22nd July, 2016 (A.N.), on his being appointed as Minister of State, Haryana, vide Notification No. HVS-SLC-1/2016-17/63, w.e.f. 27th July, 2016.

\*\* Shri Aseem Goel, M.L.A. nominated the Chairperson of the Committee dated 9th August, 2016, vide Notification No. HVS-SLC-1/2016-17/75, w.e.f. 9th August, 2016.

- \*\*\* Shri Sri Krishan Hooda, M.L.A. nominated as Special Invitee of the Committee dated 11th May, 2016, vide Notification No. HVS-SLC-1/2016-17/38, dated 12th May, 2016.
- \*\*\*\* Prof. Ravinder Baliata, M.L.A. nominated as Special Invitee of the Committee dated 11th May, 2016, vide Notification No. HVS-SLC-1/2016-17/39, dated 12th May, 2016.
- \*\*\*\*\* Shri Jagbir Singh Malik, M.L.A. nominated as Special Invitee of the Committee dated 5th September, 2016, vide Notification No. HVS-SLC-1/2016-17/105, dated 6th September, 2016.

### Rules Scrutinized

The Committee scrutinized the following Rules:-

1. The Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983.
2. The Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.
3. The Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.

### Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:-

Sr.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	27.04.2016	2	Meeting adjourned for want of quorum.
2.	30.04.2016 (New Delhi)	4	Welcome Address.
3.	04.05.2016	4	1. Selection of Rules for Scrutiny. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 7th May, 2016.
4.	07.05.2016 (New Delhi)	5	1. Paper placed before the Committee. 2. Study of the Haryana Apartment Ownership Act, 1983.
5.	11.05.2016	6	1. Paper placed before the Committee. 2. Study of the Haryana Apartment Ownership Act, 1983.

1	2	3	4
			3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 14th May, 2016.
6.	14.05.2016 (New Delhi)	6	Study of the Haryana Apartment Ownership Act, 1983.
7.	18.05.2016	5	1. Papers placed before the Committee. 2. Study of the Haryana Apartment Ownership Act, 1983.
8.	25.05.2016	6	1. Paper placed before the Committee. 2. Study of the Haryana Apartment Ownership Act, 1983.
9.	01.06.2016	8	1. Scrutiny of the Haryana Apartment ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 4th June, 2016.
10.	04.06.2016 (New Delhi)	6	Scrutiny of the Haryana Apartment ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983.
11.	08.06.2016	4	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department regarding discuss about Omaxe Apartment near Kothi I.G., Police, Delhi Road, Rohtak in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983. 2. The Committee decided that before scrutinize the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975 to make on the Spot Study visit/inspection at Omaxe Apartment, Rohtak and own meeting at Tilyar Tourist Complex, Rohtak on 17th June, 2016.
12.	15.6.2016	5	1. Papers placed before the Committee. 2. The Committee discussed regarding on the Spot visit/inspection of Omaxe Apartment, Rohtak to be held on 17.06.2016. 3. Scrutiny of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983.
13.	17.06.2016 (Rohtak)	6	The Committee discussed to scrutinize the Haryana Development and Regulation of Urban Areas Rules,

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			1976 framed under the Haryana Development Regulation of Urban Areas Act, 1975 on the Spot Study visit/inspection Omaxe Apartment, Rohtak with the concerned department Officers and General Public regarding the problem faced by the public or licensee on the ground level due to prevailing/exisiting Rule.
14.	22.06.2016	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Resumption of scrutiny of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 25th June, 2016.</li> </ol>
15.	25.06.2016 (New Delhi)	4	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Apartment ownership Rules, 1987 framed under the Haryana Apartment ownership Act, 1983.</li> <li>2. Study tour programme of the Committee on Subordinate Legislation to the State of Jammu &amp; Kashmir from 30.06.2016 to 04.07.2016.</li> </ol>
16.	29.06.2016	6	<ol style="list-style-type: none"> <li>1. The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Jammu &amp; Kashmir Legislative Assembly on 01.07.2016.</li> <li>2. Study of the Haryana Development and Regulation of Urban Areas Act, 1975.</li> </ol>
17.	01.07.2016 Sri Nagar (Jammu & Kashmir)	4	<ol style="list-style-type: none"> <li>1. As per communication conveyed by the officer Jammu &amp; Kashmir Legislative Assembly, Srinagar, the meeting with the Sister Committee was not possible to hold due to inconvenient time schedule of the Sister Committee of Jammu &amp; Kashmir Legislative Assembly.</li> <li>2. Study of the Haryana Development and Regulation of Urban Areas Act, 1975.</li> </ol>
18.	02.07.2016 Pahalgam (J&K)	4	Study of the Haryana Development and Regulation of Urban Areas Act, 1975.
19.	03.07.2016 Amarnath (J&K)	4	Study of the Haryana Development and Regulation of Urban Areas Act, 1975.
20.	05.07.2016	4	<ol style="list-style-type: none"> <li>1. Condolence Resolution (Dharmender son of Shri Sri Krishan Hooda, M.L.A.).</li> <li>2. Study of the Haryana Development and Regulation of Urban Areas Act, 1975.</li> </ol>



1	2	3	4
21.	13.07.2016	4	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> </ol>
22.	13.07.2016	4	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> </ol>
23.	20.07.2016	6	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> <li>2. Confirmation of the Proceedings.</li> </ol>
24.	27.07.2016	6	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 30.07.2016.</li> </ol>
25.	30.07.2016 (New Delhi)	4	Meeting adjourned for want of quorum.
26.	03.08.2016	3	Meeting adjourned for want of quorum.
27.	06.08.2016 (New Delhi)	6	Condolence Resolution (Shakrula Khan, Ex-MLA, father of Shri Naseem Ahmed, MLA).
28.	10.08.2016	6	<ol style="list-style-type: none"> <li>1. Paper Placed before the Committee.</li> <li>2. Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> <li>3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13.08.2016.</li> </ol>
29.	13.08.2016 (New Delhi)	8	Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.

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30.	17.08.2016	4	Meeting adjourned for want of quorum.
31.	07.09.2016	6	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 17.09.2016.</li> </ol>
32.	17.09.2016 (New Delhi)	7	Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.
33.	21.09.2016	6	Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.
34.	28.09.2016	6	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.</li> <li>2. The Committee decided to scrutinize the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Act, 1970, in its next meeting.</li> </ol>
35.	05.10.2016	6	<ol style="list-style-type: none"> <li>1. Study of the Haryana Cattle Fairs Act, 1970.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 09.10.2016.</li> </ol>
36.	09.10.2016 (New Delhi)	7	Study of the Haryana Cattle Fairs Act, 1970.
37.	19.10.2016	8	<ol style="list-style-type: none"> <li>1. Study of the Haryana Cattle Fairs Act, 1970.</li> <li>2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26.10.2016.</li> </ol>
38.	26.10.2016 (New Delhi)	7	<ol style="list-style-type: none"> <li>1. Watching of the Implementation of the observations/recommendations of the previous Committee in its 44th Report.</li> <li>2. Study tour programme of the Committee on Subordinate Legislation to the State of Gujrat from 17.11.2016 to 24.11.2016.</li> </ol>
39.	09.11.2016	8	<ol style="list-style-type: none"> <li>1. Paper placed before the Committee.</li> <li>2. Scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</li> </ol>

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40.	16.11.2016	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Property Dealers and Consultants Rules, 2009 framed under the Haryana Regulation of Property Dealers and Consultants Act, 2008 as contained in its 39th to 44th Reports.
41.	19.11.2016 Palanpur (Gujrat)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972 as contained in its 39th to 44th Reports.
42.	20.11.2016 Kutch, White Desert (Gujrat)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential Commodities Act, 1955 as contained in its 40th to 44th Reports.
43.	21.11.2016 Dwarka (Gujrat)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Tax on Luxuries Rules, 2008 framed under the Haryana Tax on Luxuries Act, 2007 as contained in its 40th to 44th Reports.
44.	22.11.2016 Gir Forest (Gujrat)	7	<ol style="list-style-type: none"> <li>1. The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Gujrat legislative Assembly on 23.11.2016.</li> <li>2. The Committee made minor changes in study tour programme in its meeting held on 22-11-2016 at 9:00 A.M. at Gir Forest (Gujrat) that the night stay at Kumbhalgarh instead of Ajmer (Rajasthan) on 23.11.2016.</li> </ol>
45.	23.11.2016 Gandhi Nagar (Gujrat)	7	As per the communication conveyed by the officer Gujrat Legislative Assembly, Gandhinagar the meeting with the Sister Committee was not possible to hold due to due to incon venient time schedule of the Sister Committee of the Gujrat Legislative Assembly.
46.	25.11.2016 (New Delhi)	7	Watching of the Implementation of the observations/ recommendations made by the Committee in respect of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981 as contained in its 41st to 44th Reports.
47.	29.11.2016	7	<ol style="list-style-type: none"> <li>1. Papers Placed before the Committee.</li> <li>2. Scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</li> </ol>

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			<p>3. The Committee decided to hold its meeting at Dabchick Tourist Complex, Hodal on 10.12.2016.</p> <p>4. The Committee also decided to hold its own meetings at Amritsar on 16.12.2016 and Beas (Punjab) on 17.12.2016.</p>
48.	10.12.2016 Hodal	6	Resumption of scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.
49.	16.12.2016 Beas (Punjab)	6	Resumption of scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.
50.	17.12.2016	7	Resumption of scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.
51.	21.12.2016	7	<p>1. Papers Placed before the Committee.</p> <p>2. Resumption of scrutiny of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</p>
52.	27.12.2016	3	Meeting adjourned for want of quorum.
53.	04.01.2017	6	<p>1. Oral examination of the Additional Chief Secretary to Government Haryana, Development &amp; Panchayats Department regarding discuss the Cattle Fairs Organized by the Department in different places of Haryana in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</p> <p>2. The Committee decided during the scrutinizing the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970 to make the Spot- Study visit/inspection Cattle Fairs, Ferozpur Jhirka, Nuh and own meeting at PWD Rest House, Firozpur Jhirka, Nuh on 12.01.2017.</p>
54.	12.01.2017 Ferozpur Jhirka (Nuh)	7	<p>1. Visit/Inspection of Cattle Fair at Ferozpur Jhirka, Nuh, with discussed the Departmental Officers and General Public, regarding the problems faced by the public on the ground level due to prevailing/ existing Rules.</p> <p>2. The Committee decided that the oral examination of the Town &amp; Country Planning Department made</p>

1	2	3	4
			in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983 and the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975 in its next meeting on dated 18.01.2017.
55.	18.01.2017	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Principal Secretary to Government, Haryana, Town &amp; Country Planning Department of the replies on the observations/ recommendations of the Committee made in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983.</li> <li>3. Oral examination of the Principal Secretary to Government, Haryana, Town &amp; Country Planning Department of the replies on the observations/ recommendations of the Committee made in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulations of Urban Areas Act, 1975.</li> <li>4. Confirmation of the Proceedings.</li> <li>5. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23.01.2017.</li> </ol>
56.	23.01.2017 (New Delhi)	5	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Watching of implementation of the observations/ recommendations and consideration of notification.</li> </ol>
57.	30.01.2017	6	<ol style="list-style-type: none"> <li>1. The Committee partly drafted its 45th Report for the year 2016-17.</li> <li>2. The Committee decided the Oral Examination of the Additional Chief Secretary to Government, Haryana, Development &amp; Panchayats Department in its meeting to be held on 08.02.2017, regarding non supply of the replies on the observation/ recommendations of the Committee made in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</li> </ol>
58.	08.02.2017	4	Meeting adjourned for want of quorum.

1	2	3	4
59.	13.02.2017 Surajkund (Faridabad)	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Additional Chief Secretary to Government, Haryana, Development &amp; Panchayats Department regarding replies on the observations/recommendations of the Committee made in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970 in its next meeting on 22.02.2017.</li> <li>3. Partly drafting of 45th Report.</li> </ol>
60.	22.02.2017	6	<ol style="list-style-type: none"> <li>1. Oral Examination of the Additional Chief Secretary to Government, Haryana, Development &amp; Panchayats Department regarding replies on the observations/recommendations of the Committee made in respect of the Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.</li> <li>2. Confirmation of the Proceedings.</li> <li>3. The Committee drafted and finalized the 45th Report for the year 2016-17.</li> <li>4. Study tour programme of the Committee on Subordinate Legislation to the State of Rajasthan from 16.03.2017 to 21.03.2017.</li> </ol>
61.	17.03.2017 Jaipur (Rajasthan)	5	As per the Communication conveyed by the Rajasthan Legislative Assembly, Jaipur informed that due to unavoidable circumstances it was not possible to hold the meeting with the Sister Committee on 17.03.2017.
62.	18.03.2017 Jodhpur (Rajasthan)	4	The Committee perused its 45th Report which was presented in the House on 10.03.2017. The Committee was of the view that a communication be sent on the concerned departments mentioned in the Reports to implement the recommendations/observations made by the Committee therein.
63.	19.03.2017 Longwala Border (Rajasthan)	5	The Committee watched the implementation of observations/recommendations made in 45th Report with regard to the Haryana Regulation of Property Dealers and Consultants Rules, 2009 framed under the Haryana Regulation of Property Dealers and Consultants Act, 2008.
64.	21.03.2017 Bikaner (Rajasthan)	5	The Committee watched the implementation of observations/recommendations made in 45th Reports with regard to the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972.

1	2	3	4
65.	22.03.2017 (New Delhi)	6	1. The Committee watched the implementation of observations/recommendations made in 45th Report with regard to the Haryana Public Distribution System (Licensing and Control) Order, 2009 framed under the Essential Commodities Act, 1955.  2. The Committee decided to hold its own meeting at PWD Rest House, Ferozpur Jhirka, Nuh on 30.03.2017 to make on the Spot Study visit/inspection Cattle Fairs, Ferozpur Jhirka, Nuh to implementation the Haryana Cattle Fairs, Rules, 1970 and to have discussion with the concerned department Officers and General Public.
66.	30.03.2017 Ferozpur Zhikra (Nuh)	5	Visit/Inspection of Cattle Fair at Ferozpur Jhirka, Nuh, with discussed the Departmental Officers and General Public, regarding the problems faced by the public on the ground level due to prevailing/existing Rules.

#### Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places :-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	30.04.16	2.	New Delhi	07.05.16
3.	New Delhi	14.05.16	4.	New Delhi	04.06.16
5.	Rohtak	17.06.16	6.	New Delhi	25.06.16
7.	Sri Nagar	01.07.16	8.	Pahalgam (J & K)	02.07.16
9.	Amarnath (J&K)	03.07.16	10.	New Delhi	30.07.16
11.	New Delhi	06.08.16	12.	New Delhi	13.08.16
13.	New Delhi	17.09.16	14.	New Delhi	09.10.16
15.	New Delhi	26.10.16	16.	Rewari	16.11.16
17.	Palanpur (Gujrat)	19.11.16	18.	Kutch (Gujrat)	20.11.16
19.	Dwarka (Gujrat)	21.11.16	20.	Gir Forest (Gujrat)	22.11.16
21.	Gandhi Nagar (Gujrat)	23.11.16	22.	New Delhi	25.11.16
23.	Hodal (Palwal)	10.12.16	24.	Amritsar (Punjab)	16.12.16
25.	Beas (Punjab)	17.12.16	26.	Ferozpur Jhirka (Nuh)	12.01.17
27.	New Delhi	23.01.17	28.	Surajkund (Faridabad)	13.02.17
29.	Jaipur (Rajasthan)	17.03.17	30.	Jodhpur (Rajasthan)	18.03.17
31.	Longowala Border (Rajasthan)	19.03.17	32.	Bikaner (Rajasthan)	21.03.17
33.	New Delhi	22.03.17	34.	Ferozpur Jhirka (Nuh)	30.03.17

**Report Presented**

The Committee presented its 45th Report for the year 2016-2017 to the House on the 10th March, 2017.

**Proceedings**

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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**RULES COMMITTEE**

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 28th April, 2015 vide Notification No. HVS-LA-81/2015/19, dated the 29th April, 2015.

(The Committee did not hold any meeting during the period under review)

Sr. No.	Name of Members	
1.	Shri Kanwar Pal, Hon'ble Speaker	Ex-Officio Chairperson
2.	Shri Bhupinder Singh Hooda, MLA	Member
3.	Shri Randeep Singh Surjewala, MLA	Member
4.	Shri Abhay Singh Chautala, MLA	Member
5.	Shri Parminder Singh Dhull, MLA	Member
6.	Dr. Abhe Singh Yadav, MLA	Member
7.	Shri Ghan Shyam Dass, MLA	Member
8.	Shri Gian Chand Gupta, MLA	Member

**BUSINESS ADVISORY COMMITTEE**

The Business Advisory Committee which was nominated on 8th March, 2016 continued to function upto 8th August, 2016 and the same was ordered to continue by the Hon'ble Speaker on the 9th August, 2016.

The Committee which was ordered to continue on 9th August, 2016 held one meeting i.e. on 26th August, 2016. The name of the Members of the Committee and the meetings and Special Invitee attended by each Member are given below:-

Sr.No	Name of the Members	Number of meeting Attended
1.	Shri Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	1
6.	Smt. Kiran Choudhry, MLA	1
7.	Shri Kuldeep Bishnoi, MLA	—

**SPECIAL INVITEE**

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

**REPORT PRESENTED**

The following report was presented on the date noted against :-

Sr. No.	Subject matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 26th, 29th, 30th & 31st August, 2016 i.e. Obituary References; Papers to be laid on the Table of the House; Presentation, Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2016-17. The Haryana Appropriation Bill in respect of Supplementary Estimates (First Instalment) for the year 2016-2017 and Legislative Business.	26th August, 2016

The Business Advisory Committee which was nominated on 8th March, 2016 continued to function upto 24th October, 2016 when a new Committee was nominated by the Hon'ble Speaker on the 25th October, 2016.

The Committee which was nominated on 25th October, 2016 held one meeting i.e. on 4th November, 2016. The name of the Members of the Committee and the meetings and Special Invitee attended by each Member are given below:-

Sr. No.	Name of the Members	Number of Meeting Attended
1.	Shri Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	—
4.	Capt. Abhimanyu, Finance Minister	1
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	1
6.	Smt. Kiran Choudhry, MLA	—

#### SPECIAL INVITEE

Smt. Santosh Yadav, Hon'ble Deputy Speaker 1

#### REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject matter	Date of Presentation
2.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 4th November, 2016 i.e. Obituary References and Motion Under Rule-84.	4th November, 2016

The Business Advisory Committee which was nominated on 25th October, 2016 continued to function upto 12th February, 2017 and the same was ordered to continue by the Hon'ble Speaker on the 13th February, 2017.

The Committee which was ordered to continue on 13th February, 2017 held one meeting i.e. on 27th February, 2017. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr. No.	Name of the Members	Number of Meeting Attended
1.	Sh. Kanwar Pal, Hon'ble Speaker	1
2.	Shri Manohar Lal, Hon'ble Chief Minister	1
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	1
5.	Smt. Naina Singh Chautala, MLA	1
6.	Smt. Kiran Choudhry, MLA	1

**SPECIAL INVITEE**

Smt. Santosh Yadav, Hon'ble Deputy Speaker

1

**REPORT PRESENTED**

The following report was presented on the date noted against:-

Sr. No.	Subject matter	Date of Presentation
3.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 27th &amp; 28th February, 2017, 1st, 2nd, 3rd, 6th, 7th, 8th, 9th &amp; 10th March, 2017 i.e. Governor's Address, Obituary References; Papers to be laid/re-laid on the Table of the House; First Preliminary Report of the Committee of Privileges, General Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2016-2017, Presentation of Budget Estimates for the year 2017-2018; General Discussion on Budget Estimates for the year 2017-2018; Resumption of General Discussion on Budget Estimates for the year 2017-2018 and reply by the Finance Minister on Budget Estimates for the year 2017-2018 and Voting on Demands for Grants for the year 2017-2018; The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) for the year 2016-2017; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2017-2018; Presentation of Reports of the Assembly Committees and Legislative Business.</p>	27th February, 2017

**Note:-** The Hon'ble Speaker has been pleased to nominate Smt. Naina Singh Chautala, M.L.A. to serve on the Business Advisory Committee to be held today the 27th February, 2017, in place of Shri Abhay Singh Chautala, M.L.A., Leader of Opposition for February-March, Budget Session, 2017.

## House Committee

The Committee consisting of five Members was nominated by the Hon'ble Speaker on 25th April, 2016, vide notification No. Hostel/ HC./1/2016-17/36, dated 25th April, 2016 for the year 2016-2017.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

The Committee held 09 meetings during the period under review.

The names of the Members and number of meetings attended by the each member are given below:-

Sr. No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Yadav, Deputy Speaker	8
**2.	Shri Manish Kumar Grover, MLA	1
3.	Shri Subhash Sudha, MLA	6
4.	Shri Jasbir Deswal, MLA	5
*5.	Shri Ravinder Baliiala, MLA	0
***6.	Shri Bikram Singh Yadav, MLA	4

\* Shri Ravinder Baliiala, MLA resigned from the Committee w.e.f. 12.5. 2016. for the remaining period of year 2016-17.

\*\* Shri Manish Kumar Grover, MLA resigned from the Committee w.e.f. 22.07.2016 on being appointed as the Minister of State Haryana.

\*\*\* Shri Bikram Singh Yadav, MLA was nominated by the Hon'ble Speaker as member of the Committee on 9th August, 2016 for the remaining period of the year 2016-17.

### MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, number of members present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meetings	Number of Members Presents	Business transacted
1.	24-05-2016	2	Under Secretary welcomed the Members of the House Committee and explained the Scope and

1	2	3	4
			functions of the Committee. Discussion with the Director General, Hospitality, Haryana regarding improvement in the quality of food and services etc.
2.	14-07-2016	2	Discussion regarding facilities to be provided to the Hon'ble Members in the MLAs Hostel and Flats.
3.	19-07-2016	3	Discussion regarding steps to be taken for in MLAs Hostel.
4.	29-07-2016	2	Oral examination of the Principal Resident Commissioner, Haryana Bhawan, New Delhi with regard to improvement of facilities of rooms being provided to the MLAs at the Haryana Bhawan , New Delhi.
5.	09-08-2016	2	Discussion regarding facilities to be provided to the MLAs. Hostel and Allotment of Flats
6.	21-09-2016	4	Discussion with Chief Administrator, H.S.A.M.B. regarding reservation of 10 rooms in the Kissan Bhwan, Panchkula for comfort/ convenience of MLAs, Ex MLAs and Ex-Ministers in Kissan Bhawan, Panchkula and Kissan Bhwan, Gurugram.
7.	26-10-2016	4	Paper placed before the Committee, from the Chief Administrator, H.S.A.M.B., panchkula regarding the audit objection raised by the Principal Accountant General (Audit), Haryana.
8.	15-12-2016	2	Allotment of MLAs Flat. Discussion regarding facilities to be provided to the Hon'ble Members in the MLAs Hostel and Flats.
9.	31-01-2017	3	Discussion regarding installation of Huts and Benches in front of MLAs Hostel.

### Proceedings

A Set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

## COMMITTEE ON PETITIONS

The Committee consisting of the Seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2016-17/31 dated 25th April, 2016 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2016-2017, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghan Shyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 61 meetings during the period for the year 2016-17.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Ghan Shyam Dass, MLA	59
2.	Smt. Geeta Bhukkal, MLA	53
3.	Shri Ranbir Gangwa, MLA	43
4.	****Shri Umesh Aggarwal, MLA	16
5.	*****Shri Aseem Goel, MLA	09
6.	Shri Ram Chand Kamboj, MLA	33
7.	Shri Kulwant Ram Bazigar, MLA	20
8.	***** Shri Ved Narang, MLA	23
9.	*****Shri Jagbir Singh Malik, MLA	28
<b>Special Invitees</b>		
1.	* Shri Randhir Singh Kapriwas, MLA	27
2.	**Smt. Shakuntla Khattak, MLA	34
3.	***Sh. Anoop Dhanak, MLA	30

\* Vide Notification No. HVS/Petition/1/2016-17/47, dated 18th May, 2016 The Hon'ble Speaker has been pleased to nominate Shri Randhir Singh Kapriwas, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2016-17.

- \*\* Vide notification No. HVS/Petition/1/2016-17/50 Dated the 24th May, 2016 The Hon'ble Speaker has been pleased to nominate Smt. Shakuntla Khattak, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2016-16.
- \*\*\* Vide notification No. HVS/Petition/1/2016-17/59 Dated the 26th July, 2016 The Hon'ble Speaker has been pleased to nominate Shri Anoop Dhanak, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2016-17.
- \*\*\*\* Vide notification No. HVS/Petition/1/2016-17/80, dated 10th August, 2016. The Hon'ble Speaker has been pleased to accept the resignation of Shri Umesh Aggarwal, MLA from as Member of Petition Committee.
- \*\*\*\*\* Vide notification No. HVS/Petition/1/2016-17/82 Dated the 22nd August, 2016 The Hon'ble Speaker has been pleased to nominate Shri Ved Narang, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2016-17.
- \*\*\*\*\* Vide notification No. HVS/Petition/1/2016-17/99, dated 31st August, 2016. The Hon'ble Speaker has been pleased to accept the resignation of Shri Asem Goel, MLA from as Member of Petition Committee.
- \*\*\*\*\* Vide notification No. HVS/Petition/1/2016-17/106 Dated the 6th September, 2016 The Hon'ble Speaker has been pleased to nominate Shri Jagbir Singh Malik, MLA to serve the Committee on Petitions as a Member for the remaining period of the year 2016-17.

#### Meetings held & business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meeting	No of members present	Business Transacted
1.	29.04.2016	5	Welcome address /Scope and functions of the Committee and consideration of Petitions/Representation received by the Committee.
2.	03.05.2016	4	Consideration of Petitions/Representation received by the Committee.
3.	06.05.2016 (New Delhi)	5	Consideration of Petitions/Representation received by the Committee.



1	2	3	4
4.	10.05.2016	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
5.	17.05.2016 (New Delhi)	4	Consideration of Petitions/Representation received by the Committee.
6.	20.05.2016	3	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
7.	24.05.2016	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
8.	31.05.2016	9	Consideration of the pending Petitions
9.	06.06.2016	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
10.	12.06.2016 (Shimla)	7	Consideration of Petitions/Representations received by the Committee.
11.	14.06.2016	4	Consideration of Petitions
12.	18.06.2016	8	Consideration of Petitions
13.	21.06.2016	6	Consideration of Petitions
14.	28.06.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
15.	02.07.2016 (New Delhi)	7	Consideration of Petitions.
16.	05.07.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
17.	12.07.2016	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
18.	16.07.2016 (New Delhi)	5	Consideration of Petitions/Observation of the Committee
19.	19.07.2016	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.

1	2	3	4
20.	26.07.2016	6	Consideration of Petitions.
21.	02.08.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
22.	06.08.2016 (New Delhi)	7	Consideration of various Petitions Representations received by the Committee.
23.	09.08.2016	7	Consideration of Petitions/Representations received by the Committee.
24.	16.08.2016	6	Consideration of Petitions/Representations received by the Committee.
25.	20.08.2016 (New Delhi)	5	Consideration of Petitions/Representations received by the Committee.
26.	22.08.2016	6	Consideration of Petitions/Representations received by the Committee.
27.	06.09.2016 (New Delhi)	10	Consideration of Petitions/Representations received by the Committee.
28.	15.09.2016	9	Consideration of Petitions/Representations received by the Committee.
29.	20.09.2016	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
30.	27.09.2016	9	Consideration of Petitions/Representations received by the Committee.
31.	03.10.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
32.	10.10.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
33.	14.10.2016 (New Delhi)	6	Consideration of Petitions/Representations received by the Committee.
34.	18.10.2016	2	Meeting adjourn due to want of quorum
35.	25.10.2016	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.

1	2	3	4
36.	31.10.2016 (New Delhi)	8	Consideration of Petition/Representation received by the Committee.
37.	08.11.2016	8	Consideration of Petition/Representation received by the Committee.
38.	16.11.2016 (New Delhi)	3	Meeting adjourned due to want of quorum.
39.	22.11.2016	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
40.	29.11.2016	4	Consideration of Petition/Representation received by the Committee.
41.	07.12.2016	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
42.	14.12.2016	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
43.	20.12.2016	6	Consideration of Petitions and conformation of proceedings of the meeting
44.	24.12.2016 (New Delhi)	8	Consideration of Petition/Representation received by the Committee.
45.	28.12.2016 (Shimla)	9	Consideration of the pending Petitions.
46.	03.01.2017	9	Consideration of Petitions and conformation of proceedings of the meeting
47.	10.01.2017	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
48.	17.01.2017 (New Delhi)	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
51.	29.01.2017 (New Delhi)	6	Consideration of the pending Petitions.
52.	02.02.2017	4	Disposed of various Petitions.
53.	07.02.2017	4	Disposed of various Petitions.
54.	16.02.2017	8	Finalization of Sixth Report of the Committee.

1	2	3	4
55.	17.02.2017 (Jaipur)	8	Meeting with sister Committee of Rajasthan Legislative Assembly.
56.	18.02.2017 (Jodhpur)	7	Consideration of Petition/Representation received by the Committee.
57.	19.02.2017 (Jaisalmer)	6	Confirmation of proceedings of the Committee.
58.	20.02.2017 (Bikaner)	6	Consideration of Petition/Representation received by the Committee.
59.	21.02.2017 (New Delhi)	6	Consideration of Petition/Representation received by the Committee.
60.	14.03.2017	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
61.	18.03.2017 (New Delhi)	4	Meeting adjourned due to want of quorum.

## COMMITTEE ON LOCAL BODIES & PANCHAYATI RAJ INSTITUTIONS

(Nominated on 25th April, 2016)

The following Chairperson/Members have been nominated by the Hon'ble Speaker on 25th April, 2016 to serve on the Committee on Local Bodies & Panchayati Raj Institutions for the year 2016-2017 under Rule 272 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly:-

- |      |                                   |             |
|------|-----------------------------------|-------------|
| 1.   | Shri Mool Chand Sharma, M.L.A.    | Chairperson |
| 2.   | Dr. Raghuvir Singh Kadian, M.L.A. | Member      |
| 3.   | Shri Karan Singh Dalal, M.L.A.    | Member      |
| 4.   | Shri Umesh Aggarwal, M.L.A.       | Member      |
| *5.  | Shri Vipul Goel, M.L.A.           | Member      |
| 6.   | Shri Subhash Sudha, M.L.A.        | Member      |
| 7.   | Shri Rajdeep Singh Phogat, M.L.A. | Member      |
| **8. | Shri Ved Narang, M.L.A.           | Member      |
| 9.   | Shri Tek Chand Sharma, M.L.A.     | Member      |
| ***  | 10. Shri Ghanshyam Saraf, M.L.A.  | Member      |
| **** | 11. Shri Kuldip Sharma, M.L.A.    | Member      |

### SPECIAL INVITEE

\*\*\*\*\*1. Shri Balwan Singh, M.L.A.

\*\*\*\*\*2. Dr. Hari Chand Midha, M.L.A

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- \* Shri Vipul Goel, M.L.A. resigned from the Membership of the Committee w.e.f. 01st August, 2016 on being appointed as Minister of Haryana.
- \*\* Shri Ved Narang Goel, M.L.A. resigned from the Membership of the Committee w.e.f. 22nd August, 2016.
- \*\*\* Shri Ghanshyam Saraf, M.L.A. was nominated as Member of the Committee w.e.f. 09th August, 2016 for the remaining period of the year 2016-17.
- \*\*\*\* Shri Kuldip Sharma, M.L.A. was nominated as Member of the Committee w.e.f. 31st August, 2016 for the remaining period of the year 2016-17.
- \*\*\*\*\* Shri Balwan Singh, M.L.A. was nominated as special invitee of the Committee w.e.f. 11th May, 2016 for the remaining period of the year 2016-17.
- \*\*\*\*\* Dr. Hari Chand Midha, M.L.A. was nominated as special invitee of the Committee w.e.f. 24th May, 2016 for the remaining period of the year 2016-17.

**Reports Examined**

- (i) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Faridabad for the period from April, 2013 to March, 2014, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Gurugram for the period from April, 2013 to March, 2014, audited by the Director, Local Audit, Haryana.
- (iii) The Committee examined/scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Rohtak for the period from April, 2013 to March, 2014, audited by the Director, Local Audit, Haryana.

**Meetings held and Business Transacted**

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of meeting	No of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	27.04.2016	9	<p>i) The Deputy Secretary, Haryana Vidhan Sabha welcome the members of the Committee and explained the scope and functions of the Committee.</p> <p>ii) Paper placed before the Committee vide Memo No. Accounts/MCG/2016/15104, dated 21.03.2016 received from the Commissioner, Municipal Corporation, Gurugaon.</p>
2.	03.05.2016	7	<p>i) Paper placed before the Committee.</p> <p>ii) Discussion regarding general functioning of the Committee with the Additional chief Secretary to Government Haryana, Urban Local Bodies Department and Development &amp; Panchayat Department.</p>
3.	10.05.2016	7	<p>i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-14 audited by the Director, Local Audit Department, Haryana.</p> <p>ii) The Committee has decided to hold its own meeting on 27.05.2016 at Faridabad for Oral Examination.</p>

1	2	3	4
4.	17.05.2016	10	<p>i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-14 audited by the Director, Local Audit Department, Haryana.</p> <p>ii) The Committee selected the Audit Report of the Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana for its scrutiny/Oral examination of the Departmental representatives.</p>
5.	24.05.2016	7	<p>i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana.</p> <p>ii) The Committee has decided to hold its own meeting on 03.06.2016 at Haryana Bhawan, New Delhi.</p>
6.	27.05.2016	6	Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Audit Department, Haryana.
7.	30.05.2016	8	<p>i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana.</p> <p>ii) The Committee selected the Municipal Corporation, Gurgaon and Panchayat Samities of Bhiwani and Jind for its scrutiny and oral examination with the departmental representatives.</p>
8.	03.06.2016	8	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
9.	10.06.2016	6	<p>i) Papers placed before the Committee.</p> <p>ii) The Committee scrutinized the replies of the Audit and inspection note on the Accounts of Zila Parishad, Kaithal for the Period from 8/2012 to 2/2014 audited by the Director, Local Audit Department, Haryana.</p>

1	2	3	4
10.	15.06.2016	5	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
11.	22.06.2016	8	i) Papers placed before the Committee. ii) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
12.	27.06.2016	6	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-14 audited by the Director, Local Audit Department, Haryana. ii) The Committee also decided to orally examine the Principal Secretary to Government, Haryana Local Bodies Department on 04.07.2016 which was earlier fixed for 26.06.2016 and postponed due to non availability of Local Bodies Department Staff.
13.	04.07.2016	9	i) Papers placed before the Committee. ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Note on the Accounts of Municipal Corporation, Rohtak for the year 2013-2014, audited by the Director, Local Audit Department, Haryana.
14.	11.07.2016	5	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurgaon for the year 2013-14 audited by the Director, Local Audit Department, Haryana. ii) The Committee has decided to hold its own meeting on 16.07.2016 at Haryana Bhawan, New Delhi.
15.	16.07.2016	4	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurgaon for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
16.	18.07.2016	7	i) Papers placed before the Committee.



1	2	3	4
			ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Notes on the Accounts of Municipal Corporation, Gurgaon for the year 2013-2014, audited by the Director, Local Audit Department, Haryana.
17.	25.07.2016	7	The Committee scrutinized the replies/status report received from Municipal Corporation, Faridabad.
18.	01.08.2016	6	The Committee framed the questionnaire on the replies received from the Municipal Corporation, Faridabad.
19.	08.08.2016	6	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Jind for the year 2013-14 audited by the Director, Local Audit Department, Haryana. ii) The Committee has decided to hold its own meeting on 13.08.2016 at Haryana Bhawan, New Delhi.
20.	13.08.2016	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Jind for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
21.	17.08.2016	9	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Jind for the year 2013-14 audited by the Director, Local Audit Department, Haryana. ii) The Committee has decided to hold its own meeting on 20.08.2016 at Haryana Bhawan, New Delhi.
22.	20.08.2016	6	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Bhiwani for the from 4/2010 to 03/2014 audited by the Director, Local Audit Department, Haryana. ii) The Committee has decided to undertake study tour w.e.f 07.09.2016 to 12.09.2016 to the Union Territory of Andaman & Nicobar Iceland and also to the State of Tamilnadu.
23.	22.08.2016	9	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Panchayat Samiti, Bhiwani for the from 4/2010 to 03/2014 audited by the Director, Local Audit Department, Haryana.
24.	07.09.2016	8	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal

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			Corporation, Faridabad for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
25.	14.09.2015	10	<p>i) Papers placed before the Committee.</p> <p>ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Notes on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Audit Department, Haryana.</p> <p>iii) The Committee has decided to undertake study tour w.e.f 24.09.2016 to 29.09.2016 to the State of Madhya Pradesh.</p>
26.	23.09.2016	7	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
27.	25.09.2016	6	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
28.	26.09.2016	5	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
29.	27.09.2016	5	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
30.	28.09.2016	5	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
31.	29.09.2016	5	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.

1	2	3	4
32.	30.09.2016	7	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana..
33.	03.10.2016	6	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana.
34.	10.10.2016	8	The Committee scrutinized the Annual Audit Report and Inspection Note on the Accounts of Municipal Corporation, Gurgaon for the period from April, 2013 to March, 2014 audited by the Director, Local Audit Department, Haryana and action taken reports in respect of the observation /recommendation made by the Committee in its meeting held on 18.07.2016.
35.	19.10.2016	9	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-14 audited by the Director, Local Audit Department, Haryana.
36.	25.10.2016	7	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram and Faridabad for the year 2013-14 audited by the Director, Local Audit Department, Haryana. ii) And Committee made Observation/recommendation (Local Bodies Department).
37.	09.11.2016	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
38.	15.11.2016	10	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
39.	22.11.2016	9	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
40.	28.11.2016	6	i) Papers placed before the Committee.

1	2	3	4
			ii) Postponement of Oral Examination vide Letter No.PRC/2016/257, dated 26.11.2016 received from the Principal Secretary to Government, Haryana, Urban Local Bodies department, Chandigarh expressing his inability to attend the oral examination and request to re-schedule the oral examination for any other convenient date, was placed before the Committee. The Committee acceded to the request made therein and decided to orally examine the department in one of its subsequent meeting.
41.	07.12.2016	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
42.	14.12.2016	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
43.	19.12.2016	7	i) Papers placed before the Committee. ii) Oral examination of the Principal Secretary to Government, Haryana, Urban Local Bodies Department regarding Audit and Inspection Notes on the Accounts of Municipal Corporation, Gurugram and Faridabad for the year 2013-2014, audited by the Director, Local Audit Department, Haryana and discussion on the observations made by the Committee in its meeting held on 01.08.2016 and 14.09.2016.
44.	28.12.2016	6	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
45.	04.01.2017	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
46.	10.01.2017	10	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Rohtak for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.

1	2	3	4
			ii) Confirmation of proceedings.
47.	18.01.2017	7	<p>i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Gurugram for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.</p> <p>ii) Confirmation of proceedings.</p> <p>iii) The Committee has decided to undertake study tour w.e.f. 28.01.2016 to 30.01.2016 to the State of Tamil Nadu and Andhra Pradesh.</p>
48.	23.01.2017	7	The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
49.	28.01.2017	5	<p>i) The Committee scrutinized the replies received from Urban local Bodies Department in respect of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.</p> <p>ii) The Committee decided to hold its meeting on 03.01.2017 at Haryana Bhawan, New Delhi.</p> <p>iii) Postponement of Study Tour Programme to the State of Tamil Nadu and Andhra Pradesh from 28th January, to 30th January, 2017.</p>
50.	03.02.2017	5	i) The Committee scrutinized the replies of the Annual Audit Report on the Accounts of Municipal Corporation, Faridabad for the year 2013-2014, audited by the Director, Local Bodies Department, Haryana.
51.	07.02.2017	6	To draft the 10th report of the Committee.
52.	15.02.2017	8	<p>i) To draft the 10th report of the Committee.</p> <p>ii) Confirmation of proceedings.</p>
53.	22.02.2017	9	<p>i) The Committee finalized its 10th Reports on the Municipal Corporation, Faridabad for the period April, 2013 to March, 2014, Municipal Corporation, Gurugram for the period April, 2013 to March, 2014 and Municipal Corporation, Rohtak for the period April, 2013 to March, 2014.</p> <p>ii) Spot Study Tour Programme to the State of Gujarat w.e.f. 20.03.2017 to 28.03.2017.</p> <p>iii) Confirmation of proceedings.</p>

1	2	3	4
54.	17.03.2017	8	Discussion on the Study Tour Programme to the State of Jammu & Kashmir w.e.f. 23rd March, 2017 to 29th March, 2017.
55.	23.03.2017	4	The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14.
56.	26.03.2017	3	The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14.
57.	27.03.2017	3	i) The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14. ii) Committee visited to Jammu & Kashmir Legislative Assembly in Srinagar
58.	28.03.2017	4	The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14.
59.	29.03.2017	4	The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14.
60.	30.03.2017	4	The Committee partly review its 10th Report relating to Municipal Corporation, Gurugram for the year 2013-14.

The Committee held its own meetings at places of outside Chandigarh as details given below: -

Sr. No.	Date of Meetings	Place of Meetings
1	27.05.2016	Faridabad
2	03.06.2016	New Delhi
3	16.07.2016	New Delhi
4	23.09.2016	New Delhi
5	25.09.2016	Khajuraho (M.P.)
6	26.09.2016	Maihar (M.P.)
7	27.09.2016	Jabalpur (M.P.)
8	28.09.2016	Pachmarhi (M.P.)
9	29.09.2016	Bhopal (M.P.)
10	30.09.2016	New Delhi
11	28.01.2017	New Delhi
12	03.02.2017	New Delhi
13	23.03.2017	New Delhi
14	26.03.2017	Pahalgam (J&k)
15	27.03.2017	Srinagar (J&K)
16	28.03.2017	Sonamarg (J&k)
17	29.03.2017	Gulmarg (J&k)
18	30.03.2017	New Delhi

**REPORT PRESENTED**

The Committee presented its 10th Report on 07th March, 2017 for the year 2016-17 on the Audit and Inspection Notes on the Accounts of Municipal Corporation, Faridabad for the period from April, 2013 to March, 2014, Gurugram for the period from April, 2013 to March, 2014 and Rohtak for the period from April, 2013 to March, 2014 audited by the Director, Local Audit, Haryana.

**PROCEEDINGS**

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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**SUBJECT COMMITTEE ON PUBLIC HEALTH,  
IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2016-2017 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 25<sup>th</sup> April, 2016. Shri Subhash Barala, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 52 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 25.04.2016 to 31.03.2017)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Subhash Barala, MLA	45
2.	Shri Zakir Hussain, M.L.A.	34
3.	Smt. Rohita Rewri, M.L.A.	17
4.	Shri Tej Pal Tanwar, M.L.A.	36
5.	Shri. Naresh Kaushik, M.L.A.	40
6.	Smt. Naina Chautala, M.L.A.	08
7.	Shri Kehar Singh, M.L.A.	37
8.	Shri Lalit Nagar, M.L.A.	40
9.	Shri Rahish Khan, M.L.A.	31

**SPECIAL INVITEE**

1.	* Shri Udai Bhan, M.L.A.	39
2.	** Shri Ranbir Gangwa, M.L.A.	17
3.	*** Shri Balwan Singh Daulatpuria, M.L.A.	03

\* Shri Udai Bhan, M.L.A. was nominated as a Special Invitee to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) by the Hon'ble Speaker w.e.f. 11.05.2016 for the remaining period of the year 2016-17.

\*\* Shri Ranbir Gangwa, M.L.A. was nominated as a Special Invitee to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) by the Hon'ble Speaker w.e.f. 11.05.2016 for the remaining period of the year 2016-17.



- \*\* Shri Ranbir Gangwa, M.L.A. has resigned from the membership of the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) w.e.f. 09.11.2016 and his resignation has been accepted by the Hon'ble Speaker with immediate effect.
- \*\*\* Shri Balwan Singh Daulatpuria, M.L.A. was nominated as a Special Invitee to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) by the Hon'ble Speaker w.e.f. 09.11.2016 for the remaining period of the year 2016-17.

### Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of meeting	No of Members Present	Business Transacted
1	2	3	4
1.	27.04.2016	6	The Under Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	03.05.2016	7	The Committee framed the questionnaire for improvement of various electricity projects of Power Department (Q. No. 9 to 17 of last year).
3.	07.05.2016 New Delhi	4	The Committee framed the questionnaire for improvement in Power Department(Q.No.1 to 8)
4.	10.05.2016	5	The Committee postponed the Oral examination of Power Department.
5.	17.05.2016	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
6.	24.05.2016	9	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
7.	27.05.2016 Shimla(H.P.)	3	The Committee framed the questionnaire for improvement in Public Health Engineering Department (Q. Nos. 1 to 8) and framed the questionnaire for improvement in Irrigation & Water Resources Department (Q. Nos. 1 to 3).
8.	31.05.2016	11	The Committee framed the questionnaire for improvement in Public Health Engineering Department (Q. Nos. 9 to 15). The Committee also framed the questionnaire for improvement in Irrigation & Water Resources Department (Q. Nos. 4 to 10).

1	2	3	4
9.	04.06.2016 (New Delhi)	9	The Committee framed the questionnaire for improvement in Public Health Engineering Department (Q. Nos. 16 to 22)
10.	10.06.2016	8	The Committee framed the questionnaire for improvement in Irrigation & Water Resources Department (Q. Nos. 11 to 16).
11.	17.06.2016	5	The Committee scrutinized the replies received from the Power Department.
12.	21.06.2016	7	The Committee postponed the Oral examination of the Power Department.
13.	28.06.2016	7	The Committee framed the following questionnaire from Sr. No. 17 to 21 for improvement in Irrigation & Water Resources Department
14.	04.07.2016	5	The Committee scrutinized the questionnaire framed by the Committee for improvement in Irrigation & Water Resources Department.
15.	12.07.2016	6	The Committee postponed the Oral examination of the Power Department.
16.	20.07.2016	8	The Committee discussed regarding the steps to be taken for improvement in the Power Department.
17.	26.07.2016	10	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
18.	02.08.2016	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
19.	09.08.2016	8	The Committee scrutinised the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
20.	16.08.2016	8	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
21.	19.08.2016 (New Delhi)	6	The Committee scrutinized the replies to the questionnaire received from Irrigation & Water Resources Department.
22.	24.08.2016 (New Delhi)	6	The Committee scrutinized the replies to the questionnaire received from Irrigation & Water Resources Department.

1	2	3	4
23.	06.09.2016	9	The Committee scrutinized the replies to the questionnaire received from Irrigation & Water Resources Department.
24.	14.09.2016	5	Postponement of oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
25.	20.09.2016	10	Oral examination of the Principal Secretary to Government, Haryana, Irrigation & Water Resources Department.
26.	27.09.2016 (New Delhi)	5	The Committee framed the questionnaire from Sr. No. 1 to 9 for improvement in Public Works (B&R) Department.
27.	06.10.2016	3	The Chairperson, Member, Special Invitee and officer present waited till 2.45 P.M. but there was no quorum. Hence, no business could be transacted.
28.	10.10.2016 Shimla(HP)	7	The Committee discussed with the Deputy Secretary & other officers of Himachal Pradesh Vidhan Sabha regarding the matters of common interest of both the States.
29.	11.10.2016 Manali (HP)	7	The Committee framed the questionnaire from Sr. No. 10 to 13 for improvement in Public Works (B&R) Department.
30.	13.10.2016 Dharamshala (HP)	6	The Committee framed the questionnaire from Sr. No. 14 to 24 for improvement in Public Works (B&R) Department.
31.	15.10.2016 Dalhousie (HP)	5	The Committee framed the questionnaire from Sr. No. 25 to 29 for improvement in Public Works (B&R) Department.
32.	19.10.2016	8	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
33.	25.10.2016	6	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
34.	31.10.2016 (New Delhi)	6	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
35.	09.11.2016	9	Postponement of oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.

1	2	3	4
36.	15.11.2016	8	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
37.	22.11.2016	6	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
38.	29.11.2016	4	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
39.	07.12.2016	10	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
40.	10.12.2016 (New Delhi)	7	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
41.	14.12.2016	5	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Health Engineering Department.
42.	20.12.2016	4	The Committee scrutinized the replies to the questionnaire received from Irrigation & Water Resources Department.
43.	27.12.2016	10	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department
44.	03.01.2017	7	Postponement of oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
45.	10.01.2016	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
46.	17.01.2017	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department.
47.	23.01.2017 (New Delhi)	4	The Committee partly drafted the Fourth Report of the Committee for the year 2016-17.
48.	30.01.2017	6	The Committee partly drafted the Fourth Report of the Committee for the year 2016-17.
49.	06.02.2017 (New Delhi)	7	The Committee partly drafted the Fourth Report of the Committee for the year 2016-17.

1	2	3	4
50.	14.02.2017 (Surajkund)	4	The Committee finalized the Fourth Report of the Committee for the year 2016-17.
51.	17.03.2017 (New Delhi)	5	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Works (B&R) Department.
52.	21.03.2017	7	The Committee scrutinized the replies to the questionnaire framed by the Committee for improvement in Public Works (B&R) Department.

#### **Report presented**

The Subject Committee presented the Fourth Report for the year 2016-2017 to the House on 10.03.2017.

#### **Proceedings**

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2016-17 under Rule 279-A of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide notification No.HVS/E&H/1/2016-2017/37 dated 25th April, 2016.

Shri Banwari Lal, MLA was appointed as the Chairperson of the Committee by Hon'ble Speaker.

The Committee held 53 meetings during the period under review.

The names of the Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Members	Number of meetings attended
1.	*Dr. Banwari Lal, MLA	12
2.	**Shri Umesh Aggarwal, MLA	24
3.	Dr. Raghuvir Singh Kadian, MLA	35
4.	***Shri Randhir Singh Kapriwas, MLA	04
5.	Prof. Dinesh Kaushik, MLA	16
6.	Shri Nagender Bhadana, MLA	18
7.	Shri Om Prakash Yadav, MLA	26
8.	Shri Mool Chand Sharma, MLA	32
9.	Shri Kehar Singh, MLA	21
10.	****Shri Mahipal Dhanda, MLA	04
11.	*****Shri Rajdeep Singh Phogat, MLA	29
12.	*****Shri Anand Singh Dangi, MLA	19

- \* Vide Notification No. HVS/E&H/1/2016-2017/70 dated on 2nd August, 2016 Dr. Banwari Lal, M.L.A. has resigned from the Membership of the Committee on his appointment as Minister in Haryana Government.
- \*\* Vide Notification No. HVS/E&H/1/2016-2017/79 dated on 9th August, 2016 the Hon'ble Speaker has please to nominate Shri Umesh Aggarwal, MLA as a Chairperson of the Committee for the remaining period of the year 2016-2017.
- \*\*\* Vide Notification No.HVS/E&H/1/2016-2017/46 dated on 17th May, 2016 Shri Randhir Singh Kapriwas, M.L.A. has resigned from the Membership of the Committee.
- \*\*\*\* Vide Notification No. HVS/E&H/1/2016-2017/54 dated on 31st May, 2016 Shri Mahipal Dhanda, M.L.A. has resigned from the Membership of the Committee.

\*\*\*\*\* Vide Notification No. HVS/E&H/1/2016-2017/55 dated on 31st May, 2016 Shri Rajdeep Singh Phogat, MLA nominated as Member of the Committee for the remaining period of 2016-2017.

\*\*\*\*\* Vide Notification No. HVS/E&H/1/2016-2017/72 dated on 3rd August, 2016 Shri Anand Singh Dangi, MLA nominated as Member of the Committee for the remaining period of 2016-2017.

#### Meetings held & business transacted.

The details showing the dates of meetings held the number of the Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meeting	No of Members Present	Business Transacted
1	2	3	4
1.	28.04.2016	7	Welcome address/ Discussion on the Scope and functions of the Committee.
2.	03.05.2016	8	Discussion on the Scope and functions of the Committee.
3.	11.05.2016	8	Discussion on the Scope and functions of the Committee.
4.	17.05.2016	7	Discussion on the Scope and functions of the Committee. The Committee observed that in spite of writing the letter dated 2nd May, 2016 and dated 13th May, 2016 by this Secretariat to the Departments to supply the information/ material, as desired by the Committee, no information/material has been received yet. The Committee, therefore, desired that a reminder may be issued to the concerned Departments.
5.	24.05.2016	5	<p>i) In the absence of Chairperson (Dr. Banwari Lal), Dr. Raghuvir Singh Kadian, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) Discussion on the Scope and functions of the Committee.</p>
6.	27.05.2016 (New Delhi)	2	No business transacted due to no quorum.
7.	31.05.2016	5	Discussion on the Scope and functions of the Committee.
8.	08.06.2016	4	The Committee partly scrutinized the material received from the Technical Education Department.



1	2	3	4
9.	14.06.2016	6	<p>i) The oral examination has been postponed due to a Memo No. PSTE/2016/5218 dated 13.06.2016 received from the Principal Secretary to Government of Haryana, Technical Education Department.</p> <p>ii) The Committee scrutinized the material received from the Technical Education Department</p>
10.	21.06.2016	4	The Committee scrutinized the material received from the Technical Education Department
11.	24.06.2016 (New Delhi)	4	The Committee scrutinized the material received from the Technical Education Department
12.	28.06.2016	5	<p>i) As desired by the Chairperson, the oral examination of the Principal Secretary to Government of Haryana, Technical Department and Director, Technical Education Department, Haryana was postponed.</p> <p>ii) In the absence of Chairperson (Dr. Banwari Lal), Dr. Raghuvir Singh Kadian, a Member of the Committee was chosen as Chairman to preside over the meeting.</p>
13.	05.07.2016	6	<p>i) Paper placed before the Committee/Postponement of oral examination.</p> <p>ii) The Committee acceded the request received from the Director, Medical Education and Research Department and Director General, Health Services.</p>
14.	09.07.2016 (New Delhi)	4	The Committee scrutinized the material received from the Medical Education Department.
15.	12.07.2016	3	The Committee scrutinized the material received from the Medical Education Department.
16.	19.07.2016	6	<p>i) Paper placed before the Committee/Postponement of oral examination.</p> <p>ii) The Committee acceded the request received from Shri S. K. Goyal, the Director General Technical Education Department.</p>
17.	23.07.2016 (New Delhi)	6	i) In the absence of Chairperson (Dr. Banwari Lal), Dr. Raghuvir Singh Kadian, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.



1	2	3	4
			ii) The Committee scrutinized the material received from the Medical Education Department.
18.	26.07.2016	6	The Committee scrutinized the material received from the Medical Education Department.
19.	02.08.2016	2	No business transacted due to no quorum.
20.	09.08.2016	5	i) In the absence of Chairperson (Shri Umesh Aggarwal), Shri Mool Chand Sharma, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.
			ii) The Committee scrutinized the material received from the Medical Education Department.
21.	16.08.2016	6	Oral examination of the Additional Chief Secretary to Government Haryana, School Education Department in respect of non supply of replies to the questionnaire of the Committee.
22.	20.08.2016 (New Delhi)	5	The Committee scrutinized the material received from the Medical Education Department.
23.	06.09.2016	7	i) In the absence of Chairperson (Shri Umesh Aggarwal), Dr. Raghuvir Singh Kadian, a Member of the Committee was as Acting Chairperson chosen to preside over the meeting.
			ii) The Committee scrutinized the replies received from the Medical Education Department, Haryana.
24.	12.09.2016 (New Delhi)	8	The Committee scrutinized the material received from the Medical Education Department.
25.	20.09.2016	8	Oral examination of the Additional Chief Secretary to Government Haryana, Medical Education and research Department.
26.	27.09.2016	6	The Committee scrutinized the material received from the Secondary Education Department.
27.	04.10.2016	6	i) Postponement of oral examination. ii) The Committee acceded the request received from the Director Secondary Education, Haryana, Panchkula. iii) The Committee scrutinized the material received from the Secondary Education Department in respect of replies to questionnaire of the Committee.

1	2	3	4
28.	15.10.2016 (New Delhi)	7	The Committee scrutinized the material received from the Higher Education Department.
29.	18.10.2016	5	As desired by the Chairperson, the oral examination of the Additional Chief Secretary to Government of Haryana, Health Services Department and Director General, Health Services Department, Haryana was postponed.
30.	25.10.2016	3	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Dr. Raghuvir Singh Kadian, a Member of the Committee was as Acting Chairperson chosen to preside over the meeting.</p> <p>ii) Paper placed before the Committee/Postponement of oral examination.</p> <p>iii) The Committee acceded the request of the Additional Chief Secretary to Government of Haryana, Health Department.</p>
31.	09.11.2016	4	In the absence of Chairperson (Shri Umesh Aggarwal), Dr. Raghuvir Singh Kadian, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.
32.	19.11.2016 (New Delhi)	5	The Committee scrutinized the material received from the Higher Education Department.
33.	22.11.2016	4	As desired by the Chairperson, the oral examination of the Additional Chief Secretary to Government of Haryana, Health Services Department was postponed.
34.	29.11.2016	6	The Committee scrutinized the material received from the School Education and Elementary Education Department.
35.	06.12.2016	5	The Committee scrutinized the material received from the School Education and Elementary Education Department.
36.	14.12.2016	4	The Committee scrutinized the material received from the Elementary Education Department.
37.	20.12.2016	6	Oral examination of the Additional Chief Secretary to Government Haryana, School Education Department in respect of replies to the questionnaire of the Committee.
38.	27.12.2016	5	Oral examination of the Additional Chief Secretary to Government of Haryana, Health Department in respect of replies to the questionnaire of the Committee.

1	2	3	4
39.	03.01.2017	6	The Committee scrutinized the material received from the Medical Education Department, Haryana.
40.	13.01.2017 (Gurugram)	5	Oral examination of the Additional Chief Secretary to Government of Haryana and the Director, Medical Education and research Department.
41.	17.01.2017	6	Oral examination of the Principal Secretary to Government Haryana, Higher Education Department in respect of replies to the questionnaire of the Committee.
42.	24.01.2017	7	<p>i) Paper placed before the Committee/Postponement of oral examination.</p> <p>ii) The Committee acceded the request received from the Principal Secretary to Government, Haryana, Technical Education Department and the Director Secondary Education Department, Haryana and the oral examination was postponed.</p> <p>iii) The Committee scrutinized the replies received from Technical Education, Elementary Education &amp; School Education Department, Haryan.</p>
43.	02.02.2017	3	<p>i) In the absence of Chairperson (Shri Umesh Aggarwal), Dr. Raghuvir Singh Kadian, a Member of the Committee was chosen as Acting Chairperson to preside over the meeting.</p> <p>ii) The Committee scrutinized the replies received from School Education &amp; Elementary Education Department, Haryana in respect of replies to the questionnaire of the Committee.</p>
44.	10.02.2017	5	The Chairperson confirmed some of the Proceedings of the meetings.
45.	18.02.2017 (New Delhi)	2	No business transacted due to no quorum.
46.	22.02.2016	3	The Committee drafted and finalized its 1st Report which is to be placed on the Table of the House.
47.	15.03.2017 (New Delhi)	7	The Committee scrutinized the material received from the Secondary Education Department.
48.	21.03.2017	5	The Committee scrutinized the material received from the Higher Education Department.
49.	27.03.2017 (New Delhi)	6	The Committee scrutinized the material received from the Technical Education Department

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1	2	3	4
50.	28.03.2017 (Jaipur)	6	The Committee scrutinized the material received from the Higher Education Department.
51.	29.03.2017 (Jodhpur)	4	The Committee scrutinized the material received from the School Education and Elementary Education Department.
52.	30.03.2017 (Jaislamer)	4	The Committee scrutinized the material received from the Medical Education Department, Haryana.
53.	31.03.2017 (New Delhi)	4	The Committee scrutinized the material received from the Health Services Department, Haryana.

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## SUBJECT COMMITTEE ON FOOD & SUPPLIES

The Subject Committee for the year 2016-17 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 25th April, 2016 and was notified in the official Gazette vide Notification No. HVS/F&C-1/2016-17/27, dated 25th April, 2016.

Dr. Pawan Saini, MLA was appointed as Chairperson w.e.f. 26th July, 2016 for the remaining period of the year, 2016-17.

The Committee held 60 meetings during the period under Review.

The name of Members are shown in the following :-

Sr. No.	Name of Members
*1.	Shri Vipul Goel, MLA
2.	Shri Prithi Singh, M.L.A.
*****3.	Shri Bikram Singh Yadav, MLA
**4.	Dr. Pawan Saini, M.L.A.
5.	Shri Sukhvinder Singh, MLA
6.	Shri Bhagwan Dass Kabir Panthi, M.L.A.
7.	Shri Om Parkash Barwa, M.L.A.
8.	Shri Bishamber Singh Balmiki, M.L.A.
****9.	Shri Mahipal Dhanda, M.L.A.

### SPECIAL INVITEE

1. \*\*\*Shri Tek Chand Sharma, MLA

### SECRETARIAT

1. Shri R.K. Nandal, Secretary
2. Shri Naren Dutt, Joint Secretary

- \* Shri Vipul Goel, MLA resigned from the Chairmanship of the Committee w.e.f. 22nd July, 2016 A.N. on being appointed as Cabinet Minister of Haryana.
- \*\* Dr. Pawan Saini, MLA was appointed as Chairperson w.e.f. 26th July, 2016 for the remaining period of the year, 2016-17.
- \*\*\* Nominated as Shri Tek Chand Sharma, Special Invitee of the Committee by the Hon'ble Speaker w.e.f. 11th May, 2016 for the remaining period of the year 2016-2017.
- \*\*\*\* Nominated as Shri Mahipal Dhanda, as Member of the Committee by the Hon'ble Speaker w.e.f. 1st June, 2016 for the remaining period of the year 2016-2017.
- \*\*\*\*\* Nominated as Shri Bikram Singh Yadav, as Member of the Committee by the Hon'ble Speaker w.e.f. 9th August, 2016 for the remaining period of the year 2016-2017.

### Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of meeting	No of Members Present	Business Transacted
1	2	3	4
1.	27.04.2016	5	Welcomed the Members of the Subject Committee and explained the scopes & functions of the Committee.
2.	04.05.2016	6	Discussion with the Additional Chief Secretary to Government, Haryana, Food & Supplies Department Haryana, Chandigarh regarding new schemes, ongoing schemes and details of budget allocation under various schemes of Food & Supplies Department for the year 2016-17.
3.	07.05.2016	7	The Committee Scrutinized the replies received from Food & Supplies Department, Haryana.
4.	11.05.2016	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
5.	14.05.2016	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana.
6.	18.05.2016	8	The Committee Scrutinized the Framing of questionnaire for the effective implementation of various schemes of Food & Supplies Department.
7.	25.05.2016	8	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
8.	30.05.2016	6	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
9.	04.06.2016	5	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
10.	06.06.2016	6	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
11.	15.06.2016	7	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.

1	2	3	4
12.	21.06.2016	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana in respect of the questionnaire of the Committee.
13.	27.06.2016	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana in respect of the questionnaire framed by the Committee.
14.	04.07.2016	5	The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives of the Food & Supplies Department, Chandigarh with this regard thereto.
15.	09.07.2016	8	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
16.	12.07.2016	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
17.	18.07.2016	6	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Haryana and the Chairperson confirmed the proceedings of the meetings of the Committee.
18.	25.07.2016	5	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
19.	30.07.2016	2	The Chairperson, Member and the Officers/ Officials present waited till 2.45 P.M. but there was no quorum. Hence, no business could be transacted.
20.	01.08.2016	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
21.	09.08.2016	7	The Committee informally discussed the agenda for the meeting and thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government Haryana, Food & Supplies Department, Chandigarh in respect of Questionnaire from Sr. No. 6 to 10.

1	2	3	4
22.	16.08.2016	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
23.	20.08.2016	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
24.	23.08.2016	7	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
25.	06.09.2016	6	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
26.	14.09.2016	9	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
27.	21.09.2016	6	Memo No. 6E(1)-2016/18898, dated Chandigarh 19.09.2016 received from the Director, Food & Supplies Department, requesting for the postponement of oral examination fixed for 20.09.2016 as the Additional Chief Secretary to Government, Haryana, Food & Supplies will be busy for the preparation of Sawaran Jayanti Samaroh and the Director, Food & Supplies will have to appear before the Committee. The Committee acceded to the request made therein and decided to orally examine the department in one of its subsequent meeting and the Chairperson confirmed the proceedings of the meetings.
28.	27.09.2016	6	The Committee discussed about the New Delhi tour programme of Gujarat State which was held from 27.09.2016 to 03.10.2016.
29.	28.09.2016	6	The Committee discussed about the work related to Food & Supplies. Department of Gujrat State at Assembly.  The Committee discussed with the representative of the Food & Supplies Department of Gujrat state regarding effective implementation of various schemes of Department, at Committee Room-1, Gujrat Legislative Assembly.
30.	30.09.2016	6	The Committee made a comparative analysis of documents provided by the Gujrat Food & Supplies Department of Gujrat State at Dwarka.



1	2	3	4
31.	02.10.2016	4	Own meeting of the Subject Committee on Food & Supplies, at Gir Forest, Gujrat at 10.00 A.M.
32.	04.10.2016	4	The Committee discussed on the main points which was noticed during the tour programme of Gujarat State at New Delhi.
33.	13.10.2016	7	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
34.	22.10.2016	5	The Committee Scrutinized the replies of questionnaire received from the Food & Supplies Department, Haryana.
35.	26.10.2016	6	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
36.	08.11.2016	3	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
37.	15.11.2016	8	Postponement/Re-Fixation of the Oral Examination at Chandigarh.
38.	22.11.2016	7	The Committee informally discussed the agenda fixed for meeting thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government, Haryana, Food & Supplies Department, Chandigarh in respect of questionnaire.
39.	29.11.2016	6	The Committee Scrutinized the reply of the questionnaire received from Food & Supplies Department, Haryana.
40.	11.12.2016	4	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Haryana at New Delhi.
41.	14.12.2016	4	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
42.	21.12.2016	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.

1	2	3	4
43.	22.12.2016	7	The Committee Discussed with the representative of the Food & Supplies Department, Rajasthan regarding effective & implementation of various schemes and ongoing projects of the Department.
44.	23.12.2016	6	The Committee Scrutinized the replies Jodhpur of questionnaire received from Food & Supplies Department, Rajasthan at Jodhpur.
45.	24.12.2016	5	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Rajasthan at Jaisalmer.
46.	26.12.2016	3	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Rajasthan at Bikaner.
47.	27.12.2016	3	The Member, the Special Invitees and Officer Present waited till 9.45 A.M. but there was no quorum. Hence, no business could be transacted.
48.	03.01.2017	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
49.	10.01.2017	10	The Committee Scrutinized the reply of questionnaire received from Department, Haryana and Chairperson confirmed the proceedings.
50.	17.01.2017	7	D.O. No. PS/ACSFC&CA/2017/1452, Chandigarh dated 13.01.2017 received from Shri S.S. Prasad, Additional Chief Secretary to Government Haryana, Food & Supplies Department, Chandigarh, requesting for the postponement of oral examination fixed for 17.01.2017 as he will be on leave on 17.01.2017, was placed before the committee. The Committee acceded to the request made therein and decided to orally examine the department in one of its subsequent meeting.
51.	28.01.2017	5	The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana at New Delhi.
52.	30.01.2017	3	Welcome of the Committee at Bengaluru, Karnataka, by the officers of Karnataka Legislative Assembly.
53.	31.01.2017	3	The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.

1	2	3	4
54.	01.02.2017	3	The Committee Partly Scrutinized the Ooty replies of questionnaire received from Food & Supplies Department, Haryana.
55.	02.02.2017	3	The Committee Partly Scrutinized the Bengaluru, Karnataka replies of questionnaire received from Food & Supplies Department, Haryana.
56.	03.02.2017	4	The Committee Partly Scrutinized the New Delhi replies of questionnaire received from Food & Supplies Department, Haryana.
57.	06.02.2017	4	The Committee informally discussed Chandigarh the agenda for the meeting and thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government, Haryana, Food & Supplies Department, Chandigarh in respect of questionnaire left over from the meeting held on 22.11.2016.
58.	14.02.2017	4	The Committee Draft the 2nd Report for Faridabad the year 2016-17.
59.	22.02.2017	7	The Committee partly finalised its 2nd Report of the Committee which is to be placed on the table of the House in the ensuing Session.
60.	27.02.2017	4	The Committee finalised its 2nd Report of the Committee which is to be placed on the table of the House in the ensuing Session.

## SUBJECT COMMITTEE ON FOOD & SUPPLIES

The Subject Committee for the year 2016-17 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 25th April, 2016 and was notified in the Official Gazette vide Notification No. HVS/F&C-1/2016-17/27, dated 25th April, 2016.

Dr. Pawan Saini, MLA was appointed as Chairperson w.e.f. 26th July, 2016 for the remaining period of the year, 2016-17.

The Committee held 60 meetings during the period under Review.

The name of Members are shown in the following:-

Sr. No.	Name of Members
*1.	Shri Vipul Goel, MLA
2.	Shri Prithi Singh, M.L.A.
****3.	Shri Bikram Singh Yadav, MLA
**4.	Dr. Pawan Saini, M.L.A.
5.	Shri Sukhvinder Singh, MLA
6.	Shri Bhagwan Dass Kabir Panthi, M.L.A.
7.	Shri Om Parkash Barwa, M.L.A.
8.	Shri Bishamber Singh Balmiki, M.L.A.
****9.	Shri Mahipal Dhanda, M.L.A.

### SPECIAL INVITEE

1. \*\*\*\*Shri Tek Chand Sharma, MLA

### SECRETARIAT

1. Shri R.K. Nandal, Secretary
2. Shri Naren Dutt, Joint Secretary

- \* Shri Vipul Goel, MLA resigned from the Chairmanship of the Committee w.e.f. 22nd July, 2016 A.N. on being appointed as Cabinet Minister of Haryana.
- \*\* Dr. Pawan Saini, MLA was appointed as Chairperson w.e.f. 26th July, 2016 for the remaining period of the year, 2016-17.
- \*\*\* Nominated as Shri Tek Chand Sharma, Special Invitee of the Committee by the Hon'ble Speaker w.e.f. 11th May, 2016 for the remaining period of the year 2016-2017.
- \*\*\*\* Nominated as Shri Mahipal Dhanda, as Member of the Committee by the Hon'ble Speaker w.e.f. 1st June, 2016 for the remaining period of the year 2016-2017.
- \*\*\*\*\* Nominated as Shri Bikram Singh Yadav, as Member of the Committee by the Hon'ble Speaker w.e.f. 9th August, 2016 for the remaining period of the year 2016-2017.

### Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of meeting	No of Members Present	Business Transacted
1	2	3	4
1.	27.04.2016 Chandigarh	5	Welcomed the Members of the Subject Committee and explained the scopes functions of the Committee.
2.	04.05.2016 Chandigarh	6	Discussion with the Additional Chief Secretary to Government, Haryana, Food & Supplies Department, Chandigarh regarding new schemes, ongoing schemes and details of budget allocation under various schemes of Food & Supplies Department for the year 2016-17.
3.	07.05.2016 New Delhi	7	The Committee Scrutinized the replies received from Food & Supplies Department, Haryana.
4.	11.05.2016 Chandigarh	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
5.	14.05.2016 New Delhi	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana.
6.	18.05.2016 Chandigarh	8	The Committee Scrutinized the Framing of questionnaire for the effective implementation of various schemes of Food & Supplies Department.
7.	25.05.2016 Chandigarh	8	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
8.	30.05.2016 Chandigarh	6	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
9.	04.06.2016 New Delhi	5	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
10.	06.06.2016 Chandigarh	6	The Committee Scrutinized the reply received from Food & Supplies Department, Haryana.
11.	15.06.2016 Chandigarh	7	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.

1	2	3	4
12.	21.06.2016 Chandigarh	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana in respect of the questionnaire of the Committee.
13.	27.06.2016 Chandigarh	5	The Committee Scrutinized the replies received from the Food & Supplies Department, Haryana in respect of the questionnaire framed by the Committee.
14.	04.07.2016 Chandigarh	5	The Committee informally discussed the agenda fixed for the meeting and thereafter orally examined the departmental representatives of the Food & Supplies Department, Chandigarh with this regard thereto.
15.	09.07.2016 Chandigarh	8	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
16.	12.07.2016 Chandigarh	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
17.	18.07.2016 Chandigarh	6	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Haryana and the Chairperson confirmed the proceedings of the meetings of the Committee.
18.	25.07.2016 Chandigarh	5	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
19.	30.07.2016 New Delhi	2	The Chairperson, Member and the Officers/ Officials present waited till 2.45 P.M. but there was no quorum. Hence, no business could be transacted.
20.	01.08.2016 Chandigarh	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
21.	09.08.2016 Chandigarh	7	The Committee informally discussed the agenda for the meeting and thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government Haryana, Food & Supplies Department, Chandigarh in respect of Questionnaire from Sr. No. 6 to 10.

1	2	3	4
22.	16.08.2016 Chandigarh	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
23.	20.08.2016 New Delhi	6	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
24.	23.08.2016 Chandigarh	7	The Committee Framed the questionnaire for the effective implementation of various schemes of Food & Supplies Department.
25.	06.09.2016 Chandigarh	6	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
26.	14.09.2016 Chandigarh	9	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
27.	21.09.2016 Chandigarh	6	Memo No. 6E(1)-2016/18898, dated 19.09.2016 received from the Director, Food & Supplies Department, requesting for the post-ponement of oral examination fixed for 20.09.2016 as the Additional Chief Secretary to Government, Haryana, Food & Supplies will be busy for the preparation of Sawaran Jayanti Samaroh and the Director, Food & Supplies will have to appear before the Committee. The Committee acceded to the request made therein and decided to orally examine the department in one of its subsequent meeting and the Chairperson confirmed the proceedings of the meetings.
28.	27.09.2016 New Delhi	6	The Committee discussed about the tour programme of Gujarat State which was held from 27.09.2016 to 03.10.2016.
29.	28.09.2016 Gandhi Nagar Gujarat	6	The Committee discussed about the work related to Food & Supplies Gujarat. Department of State at Assembly.  The Committee discussed with the representative of the Food & Supplies with Department of Gujrat State regarding effective implementation of various schemes of Department, at Committee of Gujrat Legislative Assembly.
30.	30.09.2016 Dwaraka Gujarat	6	The Committee made a comparative analysis of documents provided by the Food & Supplies Department of Gujarat State at Dwarka.

1	2	3	4
31.	02.10.2016 Gir Forest, Gujarat	4	Own meeting of the Subject Committee on Food & Supplies, at Gir Forest, Gujrat at 10.00 A.M.
32.	04.10.2016 New Delhi	4	The Committee discussed on the main points which was noticed during the tour programme of Gujarat State at New Delhi.
33.	13.10.2016 Chandigarh	7	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
34.	22.10.2016 Chandigarh	5	The Committee Scrutinized the replies of questionnaire received from the Food & Supplies Department, Haryana.
35.	26.10.2016 Chandigarh	6	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
36.	08.11.2016 Chandigarh	3	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
37.	15.11.2016 Chandigarh	8	Postponement/Re-Fixation of the Oral Examination at Chandigarh.
38.	22.11.2016 Chandigarh	7	The Committee informally discussed the agenda fixed for meeting thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government, Haryana, Food & Supplies Department, Chandigarh in respect of questionnaire.
39.	29.11.2016 Chandigarh	6	The Committee Scrutinized the reply of the questionnaire received from Food & Supplies Department, Haryana.
40.	11.12.2016 New Delhi	4	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Haryana at New Delhi.
41.	14.12.2016 Chandigarh	4	The Committee Scrutinized the replies of the questionnaire received from Food & Supplies Department, Haryana.
42.	21.12.2016 New Delhi	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.



1	2	3	4
43.	22.12.2016 Jaipur Rajasthan	7	The Committee Discussed with the representative of the Food & Supplies Department, Rajasthan reg. effective & implementation of various schemes and ongoing projects of the Department.
44.	23.12.2016 Jodhpur Rajasthan	6	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Rajasthan at Jodhpur.
45.	24.12.2016 Jaisalmer Rajasthan	5	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Rajasthan at Jaisalmer .
46.	26.12.2016 Bikaner Rajasthan	3	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Rajasthan at Bikaner.
47.	27.12.2016 New Delhi	3	The Member, the Special Invitees and Officer Present waited till 9.45 A.M. but there was no quorum. Hence, no business could be transacted.
48.	03.01.2017 Chandigarh	7	The Committee Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.
49.	10.01.2017 Chandigarh	10	The Committee Scrutinized the reply of questionnaire received from Food & Supplies Department, Haryana and Chairperson confirmed the proceedings.
50.	17.01.2017 Chandigarh	7	D.O. No. PS/ACSFCS&CA/2017/1452, dated 13.01.2017 received from Shri S.S. Prasad, Additional Chief Secretary to Government Haryana, Food & Supplies Department, Chandigarh, requesting for the postponement of oral examination fixed for 17.01.2017 as he will be on leave on 17.01.2017, was placed before the committee. The Committee acceded to the request made therein and decided to orally examine the department in one of its subsequent meeting.
51.	28.01.2017 New Delhi	5	The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana at New Delhi.
52.	30.01.2017 Bengaluru, Karnataka	3	Welcome of the Committee at Karnataka by the officers of Karnataka Legislative Assembly.
53.	31.01.2017 Mysuru	3	The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.

- |     |                                       |   |   |
|-----|---------------------------------------|---|---|
| 54. | 01.02.2017<br>Ooty                    | 3 | The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.  |
| 55. | 02.02.2017<br>Benguluru,<br>Karnataka | 3 | The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.  |
| 56. | 03.02.2017<br>New Delhi               | 4 | The Committee Partly Scrutinized the replies of questionnaire received from Food & Supplies Department, Haryana.  |
| 57. | 06.02.2017<br>Chandigarh              | 4 | The Committee informally discussed the agenda for the meeting and thereafter orally examined the departmental representatives with regard thereto. Oral examination of the Additional Chief Secretary to Government, Haryana, Food & Supplies Department, Chandigarh in respect of questionnaire left over from the meeting held on 22.11.2016. |
| 58. | 14.02.2017<br>Faridabad               | 4 | The Committee Draft the 2nd Report for the year 2016-17.  |
| 59. | 22.02.2017<br>Chandigarh              | 7 | The Committee partly finalised its 2nd Report of the Committee which is to be placed on the table of the House in the ensuing Session.  |
| 60. | 27.02.2017<br>Chandigarh              | 4 | The Committee finalised its 2nd Report of the Committee which is to be placed on the table of the House in the ensuing Session.   |
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**SUBJECT COMMITTEE ON SOCIAL JUSTICE &  
EMPOWERMENT, WOMEN & CHILD DEVELOPMENT AND  
WELFARE OF SCHEDULED CASTES & BACKWARD CLASSES**

The Subject Committee for the year 2016-17 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 25th April, 2016 and was notified in the official Gazette vide Notification No. HVS/SJE/1/2016-17/34, dated 25th April, 2016.

Smt. Santosh Chauhan Sarwan, MLA was appointed as Chairperson w.e.f. 25th April, 2016 for the remaining period of the year, 2016-17

The Committee held 57 meeting during the period under Review

The name of Members and number of meetings attended by each of them are shown in the following table:

<b>Sr. No</b>	<b>Name of Members</b>	<b>Number of meeting attended</b>
1.	Smt. Santosh Chauhan Sarwan, MLA	
2.	Smt. Geeta Bhukkal, MLA	
3.	Smt. Shakuntal Khatak, MLA	
4.	Smt. Renuka Bishnoi, MLA	
5.	Smt. Latika Sharma, MLA	
6.	Smt. Naina Chautala, MLA	
7.	Smt. Rohita Rewari, MLA	
8.	Smt. Prem Lata, MLA	
9.	Smt. Bimla Chaudhary, MLA	

**SECRETARIAT**

1. Shri R.K. Nandal, Secretary
2. Shri Sushant Deep Rathi, Deputy Secretary

**Meeting held and Business transacted**

The details Showing dates and meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

<b>Sr. No.</b>	<b>Date of meeting</b>	<b>No of Members Present</b>	<b>Business Transacted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	02.05.2016 Chandigarh	4	Welcomed the Members of the Subject Committee and explained the scope functions of the committee.
2.	11.05.2016 Chandigarh	4	The Committee scrutinized the material received from the Women and Child Development.

1	2	3	4
3.	18.05.2016 Chandigarh	4	The Committee decided to postpone the oral examination.
4.	20.05.2016 New Delhi	3	The Committee Scrutinize the replies received from Social Justice & Empowerment Department Haryana.
5.	24.06.2016 Chandigarh	6	Discussion with the Additional Chief Secretary to Government, Haryana Social Justice & Empowerment Department.
6.	01.06.2016 Chandigarh	4	The Committee scrutinized the material received from the Social Justice & Empowerment Department Haryana.
7.	08.06.2016 Chandigarh	5	The Committee decided to postpone the oral examination.
8.	13.06.2016 Chandigarh	5	The Committee Scrutinize the material received from the Social Justice & Empowerment Department Haryana.
9.	17.06.2016 Chandigarh	5	Discussion with the Sister Committee of Bihar Legislative Council.
10.	21.06.2016 New Delhi	3	The Committee Scrutinize the material received from the Social Justice & Empowerment Department Haryana.
11.	27.06.2016 Chandigarh	7	The Committee Scrutinize the material received from the Social Justice & Empowerment Department Haryana.
12.	04.07.2016 Chandigarh	5	The Committee Scrutinize the material received from the Social Justice & Empowerment Department Haryana.
13.	07.07.2016 New Delhi	4	The Committee Scrutinize the material received from the Social Justice & Empowerment Department Haryana.
14.	13.07.2016 Chandigarh	5	Discussion with the Principal Secretary to Government of Haryana Welfare of Scheduled Castes and Backward Classes Department.
15.	18.07.2016 Chandigarh	5	The Committee Scrutinize the material received from the Welfare of Scheduled Castes and Backward Classes Department.
16.	25.07.2016 Chandigarh	5	The Committee decided to postpone the oral examination.

1	2	3	4
17.	01.08.2016 Chandigarh	3	Discussion with the Chief Secretary to Government of Haryana Women and Child Development Department.
18.	03.08.2016 New Delhi	4	The Committee Scrutinize the material received from the Women and Child Development Department Haryana.
19.	10.08.2016 Chandigarh	4	Discussion on the subject regarding Scheduled Castes and Backward Classes.
20.	17.08.2016 Chandigarh	5	Discussion on the subject regarding Scheduled Castes and Backward Classes.
21.	20.08.2016 New Delhi	6	The Committee Scrutinize the material received from the Women and Child Development Department Haryana.
22.	06.09.2016 New Delhi	4	The Committee Scrutinize the material received from the Women and Child Development Department Haryana
23.	12.09.2016 Chandigarh	5	The Committee scrutinized the material received from the Social Justice and Empowerment Department.
24.	19.09.2016 Chandigarh	6	Discussion with the Additional Chief Secretary to Government of Haryana Women and Child Development Department.
25.	26.09.2016 Chandigarh	4	The Committee scrutinized the material received from the Social Justice and Empowerment Department.
26.	07.10.2016 New Delhi	5	The Committee discussed the scope and and functions of the Subject Committee.
27.	13.10.2016 Chandigarh	5	The Committee Scrutinize the material received from the Social Justice and Empowerment Department.
28.	17.10.2016 Chandigarh	4	The Committee Scrutinize the material received from the Women and Child Development Department Haryana
29.	24.10.2016 New Delhi	4	The Committee Scrutinize the material received from the Social Justice and Empowerment Department.
30.	31.10.2016 New Delhi	5	The Committee Scrutinize the material received from the Social Justice and Empowerment Department.

1	2	3	4
31.	08.11.2016 Chandigarh	3	The Committee Scrutinize the material received from the Women & Child Development Department.
32.	18.11.2016 New Delhi	4	The Committee Scrutinize the material received from the Women & Child Development Department.
33.	21.11.2016 Chandigarh	4	The Committee Scrutinize the material Chandigarh received from the Women & Child Development Department.
34.	28.11.2016 Shimla	5	The Committee Scrutinize the material received from the Social Justice and Empowerment Department.
35.	05.12.2016 Chandigarh	6	Discussion with the officer of home department Panchkula, Yamunagr, Ambala.
36.	10.12.2016 New Delhi	6	The Committee Scrutinize the material received from the Women & Child Development Department.
37.	14.12.2016 Chandigarh	6	The Committee Scrutinize the material received from the Women & Child Development Department.
38.	19.12.2016 Chandigarh	4	The Committee Scrutinize the material received from the Women & Child Development Department.
39.	27.12.2016 Chandigarh	6	The Committee Scrutinize the material received from the Women & Child Development Department.
40.	31.12.2016 New Delhi	3	The Committee Scrutinize the material received from the Women & Child Development Department.
41.	02.01.2017 Ajmer	3	The Committee Scrutinize the material received from the Women & Child Development Department.
42.	03.01.2017 Udaipur	2	The Chairperson, Member and officer Present waited till 10.45 A.M. but there was no quorum. Hence, no business could be transacted.
43.	09.01.2017 Chandigarh	4	The Committee Scrutinize the material received from the Women & Child Development Department
44.	19.01.2017 Chandigarh	4	Oral Examination of the Secretary, Commission for protection of child rights regarding general working & function of the Commission

1	2	3	4
45.	24.01.2017 Chandigarh	3	The Committee Scrutinize the material received from the Commission for Protection of Child Rights Department.
46.	30.01.2017 New Delhi	4	The Committee Scrutinize the material received from the Women & Child Development Department.
47.	05.02.2017 New Delhi	4	The Committee Scrutinize the material received from the Women & Child Development Department.
48.	07.02.2017 Mumbai	4	The Committee meeting Legislative.
49.	08.02.2017 Shirdi	4	The Committee Scrutinize the material received from the Women & Child Development Department.
50.	09.02.2017 Mumbai	4	The Committee Scrutinize the material received from the Women & Child Development Department.
51.	13.02.2017 New Delhi	2	The Committee Scrutinize the material received from the Women & Child Development Department.
52.	20.02.2017	4	The Report of the Committee.
53.	15.03.2017 New Delhi	5	The Committee Scrutinize the material received from the Women & Child Development Department.
54.	15.03.2017 New Delhi	4	The Committee Scrutinize the material received from the Women & Child Development Department.
55.	15.03.2017 Sikkim Gangtok	4	The Committee meeting of Legislative.
56.	15.03.2017 Darjeeling	4	The Committee Scrutinize the material received from the Women & Child Development Department.
57.	15.03.2017 New Delhi	4	The Committee Scrutinize the material received from the Women & Child Development Department.

## REVIEW OF THE COMMITTEE OF PRIVILEGES FOR THE YEAR 2016-2017

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 30th August, 2016 under Rule 286 (1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function during the period under Review.

The Hon'ble Speaker was nominated the Chairperson and members of the Committee as under:-

Sr. No.	Name of Member	Designation
1.	Shri Ghanshyam Dass, M.L.A	Chairperson
2.	Shri Sri Krishan Hooda, M.L.A	Member
3.	Shri Parminder Singh Dhull, M.L.A	Member
4.	Prof. Dinesh Kaushik, M.L.A.	Member
5.	Shri Jaiveer Singh, M.L.A.	Member
6.	Shri Umesh Aggarwal, M.L.A.	Member
7.	Shri Mool Chand Sharma, M.L.A.	Member
8.	Dr. Pawan Saini, M.L.A.	Member
9.	Prof. Ravinder Baliala, M.L.A.	Member
10.	Shri Tek Chand Sharma, M.L.A.	Member

The Committee held six meetings during the period from 30th August, 2016 to 31st March, 2017. The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Member	Designation	Number of Meeting attended
1.	Shri Ghanshyam Dass, M.L.A	Chairperson	6
2.	Shri Sri Krishan Hooda, M.L.A	Member	1
3.	Shri Parminder Singh Dhull, M.L.A	Member	4
4.	Prof. Dinesh Kaushik, M.L.A.	Member	1
5.	Shri Jaiveer Singh, M.L.A.	Member	2
6.	Shri Umesh Aggarwal, M.L.A.	Member	2
7.	Shri Mool Chand Sharma, M.L.A.	Member	3
8.	Dr. Pawan Saini, M.L.A.	Member	5
9.	Prof. Ravinder Baliala, M.L.A.	Member	1
10.	Shri Tek Chand Sharma, M.L.A.	Member	6



## MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Date of meeting	No of Members Present	Business Transacted
1	2	3	4
1.	07.09.2016	5	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA given notices of by Shri Gian Chand Gupta, MLA
2.	03.11.2016	6	The Committee drafted its first preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA given notice of by Shri Gian Chand Gupta, MLA
3.	10.01.2017	6	(i) After going through the notice of Privilege Motion given by Shri Gian Chand Gupta, MLA against Sh. Karan Singh Dalal, MLA., the Committee observed that before determining the question of breach of Privilege as raised by Shri Gian Chand Gupta, MLA the complete confirmed proceedings of the House dated 29.08.2016 and 30.08.2016 relating to the above mentioned notice be made available from the concerned branch to the members of the Committee in its next meeting to be held on 24.01.2017 so that the matter of breach of Privilege be examined in accordance with the rules/directions  (ii) The Committee decided to hold its next meeting on 24.01.2017 at 11.00 A.M. at Chandigarh.
4.	24.01.2017	6	Consideration of Privileges issue against Sh. Karan Singh Dalal, MLA given notices of by Shri Gian Chand Gupta, MLA
5.	23.02.2017	3	Meeting adjourned for want of quorum.
6.	27.02.2017	5	The Committee drafted its first preliminary Report on the Privilege issue against Sh. Karan Singh Dalal, MLA given notice of by Shri Gian Chand Gupta, MLA



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